

# **Joint Committee Inspection Report**

*Submitted in reference to*

**Hon'ble National Green Tribunal (NGT)**

**Central Bench, Bhopal**

**Order dated 24.05.2023**

*in the matter of*

**Original Application No.. 36/2023 (CZ)**

**Bijendra Kumar Mala & Anr**

**Vs**

**State of Madhya Pradesh**

## **Member of the Team**

1. Sh. Anurag Tiwari, SDM, Huzur, Rewa
2. Sh. Milindkumar Nimje, Scientist- C" CPCB, Regional Directorate, Bhopal
3. Dr. Pushpendra Singh, Regional Officer, MPPCB, Rewa

# Joint Committee Inspection Report

Hon'ble NGT O. A. 36/2023 (CZ)  
in the matter of Bijendra Kumar Mala & Anr Vs State of Madhya  
Pradesh  
Order dated 24.05.2023

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## **Joint Inspection Report**

Hon'ble NGT (CZ) vide its order dated 24<sup>th</sup> May 2023 in O.A. 36/2023 in the matter of Brijendra Kumar Mala & Anr Vs. State of Madhya Pradesh directed as follows:

*“The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support. Applicant is directed to supply the copy of the application and relevant documents to the Committee within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the Committee.”*

In compliance of above, a committee was constituted of the following nominated members:

1. Shri Anurag Tiwari, Sub Divisional Magistrate, Rewa (M.P.)
2. Shri Milind Kumar Nimje, Scientist-C. CPCB, Regional Directorate, Bhopal (M.P.)
3. Dr. Pushpendra Singh, Regional Officer M.P. Pollution Control Board Rewa (M.P.)

Copy of the committee member nominated as enclosed at **Annexure-I**. The letter is also issued all the committee members and applicant regarding visit of the stone crushers as **Annexure-II**.

### **A. Work executed by the Committee:**

1. The Committee has undertaken site visit on 21.06.2023 and inspected 32 stone crushers at Narora, Hinauti, Sonra, Madhyapur, Khamariya, Baijnath as mentioned in the Original Application. Joint Committee inspection comprising of representative of CPCB, MPPCB, and the representative of District Magistrate, Rewa was convened on 14.06.2023. In compliance of the directions passed by Hon'ble NGT

During the visit/inspection of stone crushers the following officials applicant/Petitioner were present :

- |       |                       |   |                                       |
|-------|-----------------------|---|---------------------------------------|
| i.    | Shri Anurag Tiwari    | - | Sub Divisional Magistrate, Huzur Rewa |
| ii.   | Dr. Pushpendra Singh  | - | Regional Officer, MPPCB               |
| iii.  | Shri Milind Nimje     | - | Scientist 'C' CPCB, Bhopal            |
| iv.   | Shri R.K. Dixit       | - | Mining Officer, Rewa                  |
| v.    | Shri S.D. Balmik      | - | Executive Engg. MPPCB Rewa            |
| vi.   | Dr. Ashok Tiwari      | - | Junior Scientist MPPCB Rewa           |
| vii.  | <b>Shri B.K. Mala</b> | - | <b>Applicant/Petitioner</b>           |
| viii. | Smt. Mamta Patel      | - | Nayab Tehsildar Huzur Rewa            |
| ix.   | Shri Veer Singh       | - | Mining Inspector Rewa                 |

The field visit attendance sheet is enclosed as **Annexure-III**.

2. The committee carried out Ambient Air Quality Monitoring at 4 locations namely Baijnath, Hinouti, Khamariya and Madhepur in villages adjoining the stone crushers. Results of the AQM are as below:

**Date of Monitoring 21-06-2023 Time : 8.30 AM -3.30 PM**

<b>Name of Village</b>	<b>GPS Location</b>	<b>Location Details</b>	<b>Distance from Stone crushers Cluster Direction (KM) App.</b>	<b>Result AAQM PM<sub>10</sub></b>
Madhepur	24.537369 81.158633	House of Sh. Lekhan Singh	0.8 in West	<b>82 µg/M<sup>3</sup></b>
Khamariya	24.505898 81.181895	House of Sh. Sataya Narayan Dubey	0.8 in South	<b>91 µg/M<sup>3</sup></b>
Hinoti	24.498686 81.162099	House of Sh. Sukhedra Shukla	1.0 in North	<b>93 µg/M<sup>3</sup></b>
Baijnath	24.517288 81.185095	House of Sh. Lal Ji Mishra	0.8 in East	<b>160 µg/M<sup>3</sup></b>

The monitoring results of PM<sub>10</sub> pertaining to Madhepur, Khamariya and Hinoti were found within the limit i.e., 100 µg/M<sup>3</sup>. While the value of PM<sub>10</sub> in village Baijnath was found exceeding limit. During the strong wind incidence were observed. Results are enclosed as **Annexure-IV**. All the stone crushers were found non-operational during the monitoring period.

<b>S. No.</b>	<b>Issues raised in the Application</b>	<b>Response of the Joint Committee</b>
<b>1.</b>	<b>Related to Air Pollution:</b> That the stone crusher units are running without any air pollution safety and protection to control air pollution	District collector has constituted Task Force committee dated 26.05.2023 copy enclosed <b>Annexure-V</b> for initiating action against the violator of the stone crushers and mines. The Task Force Committee has seized 10 stone crusher, due to non availability of any APCDs, and 21 stone crushers temporarily prohibited the operation. Due to lack of required Permission /NOC. Task force joint inspection report is enclosed as <b>Annexure-VI</b> Joint inspection committee carried out Ambient air Quality Monitoring (AAQM) at 04 location on 21.06.2023.
<b>2.</b>	<b>Related to Water Body Pollution and Damages</b> Water sources created through earlier mining have also been emptied by these Mines and Stone Crusher Units for further extracting Stones due to which, readily available water for cultivation and other purposes also been wasted.	No water pollution was observed. The water used by crusher is mainly for suppressing dust emission control. Source of water is only bore well no other source of water in this area.

3.	<b>Related to Illegal Blasting</b> Explosives are being used illegally without any check and measures causing not only Air Pollution but also hazardous to the human life.	During inspection no local villagers as well as applicant not pointed out any place or particulars mines regarding illegal blasting.  The joint committee advise that No blasting is to be allowed of small mines because they could not follow blasting provision.
4.	<b>Related to Health issue to abadi especially kids of tender age</b>	Such kind of health related issue were not confirmed by SDM Huzur District Rewa and nearby village. However medical check-up camp can be organized by District Administration.
5.	<b>Related to Damages Ancient Temple and Structure</b> Units are destroying the Aged Temples and Structure existing in the local area	No such damage was observed by committee and petitioner has also not verified the location of Ancient Temple.
6.	<b>Related to Non-Development of Green Belt</b>	It was found that no mine owner is serious regarding plantation poor plantation was observed at mine area and around crusher units, no thick green belt developed to mitigate air pollution.
7.	<b>Related to No share in revenue which could be used for restoration and restitution of Eco-system</b>	The Environmental compensation imposed and recovered earlier by MPPCB and DMFT of state government may be utilized for restoration and restitution.

### **B. Joint Committee Obersevation:**

1. All the 32 stone crusher that are in villages Narora, Sonar, Madhepur, Hinoti, Khamariya and Baijnath located in Tehsil-Huzur, Distt- Rewa. Were found non-operational during committee field visit on 21<sup>st</sup> June 2023. To verify the status of the stone crushers. The GPS location of all the 32 crushers established in villages as mention in order are tabulated in **Table :1**
2. It was found that out of 32 stone crushers, 1 stone crusher (M/s. Sadguru Stone Crusher, Village Khamariya) was dismantled and found to be non-existing since long time. Among the rest of the 31 crushers, one (01) is situated in Sonar, two (02) in Narora, two (02) in Madhepur, six (06) in Khamariya, six (06) in Hinoti and fifteen (15) were situated in village Baijnath. The village wise photographs along with their Google map location is enclosed as **Annexure-VII**.
3. The details of stone crusher is tabulated :

<b>Summary of Stone Crushers</b>				
<b>S. No.</b>	<b>Details of Particulars</b>	<b>Nos. of Crushers</b>	<b>Serial no. of Stone Crushers</b>	<b>Name of Stone Crushers as per the petition order dated 24.05.2023</b>
1.	Consent to Establishment	04	7.	M/s Suneel Dwivedi Stone Crusher
			23.	M/s Vikky Stone Crusher (Vijay Singh)
			24.	M/s Jai Hanuman Stone Crusher (Saukhi Singh)
			28.	M/s Pooja (New) Stone Crusher
2.	Valid Consent to Operate	12	1.	M/s Mahadev Stone Crusher
			4.	M/s Rudra Stone Crusher
			11.	M/s Samrat Infra Company Stone Crusher (Kushwayha
			12.	M/s Suneeta Dwivedi (Bajrang) Stone Crusher
			14.	M/s Maa Kalika Stone Crusher
			15.	M/s. Samrat stone Crusher
			20.	M/s. Pandey Stone Crusher (Kabya)
			22.	M/s. Krishna Crushing ( Guru Mukh) Stone Crusher
			25.	M/s. Sidhivinay Stone Crusher (Arudendra Payasi)
			26.	M/s. Mahalaxmi Stone Crusher (Moti Yadav)
			27.	M/s. Govind Stone Crusher (Govind Yadav)
			29.	M/s. Aparna Stone Crusher
3.	Expired Consent to Operate	11	3.	M/s. Pradeep Stone Crusher
			5.	M/s Panday Stone Crusher
			6.	M/s. Jagdamba ( Janardhan Tiwari) Stone Crusher
			8.	M/s. Om shri Radhe Radhe Stone Crusher (Ramakant Singh)
			10.	M/s. Jai stone Crusher (Tripathi)
			16.	M/s. Moni (Kobra Tarmik) Stone Crusher
			17.	M/s. Shri Ram stone Crusher (Rajendra Tamrkar)
			18.	M/s. Krishna Minerals and Mining Stone Crusher
			30.	M/s. Gargi stone Crusher
			31.	M/s. Durga Stone Crusher (Pyasi)
32.	M/s. Bagwati Stone Crusher (Shubham)			

4.	Without Consent to Operate	01	9.	M/s Bajrang Stone Crusher (Ram Lal Singh)
5.	Dismantled	01	2.	M/s Satguru Stone Crusher
6.	Permanently Closed	03	19.	M/s Sahara Stone Crusher
			13.	M/s. Y.N. Stone Crusher
			21.	M/s Guru ji Stone Crusher

4. The joint committee has found that the closer notice has been issued on 09.06.2023 to 8 stone crushers by the MPPCB. The closer order has been issued date 07.03.2019, 06.02.2021,05.01.2023&07,08 &09.06.2023,11.06.2023 respectively to 23 stone crushers by the MPPCB. *see Table No.1.*

The list of the complete APCD installed by the stone crushers below;-

S. No.	Name of Stone Crushers
1.	M/s Mahadev Stone Crusher
2.	M/s Rudra Stone Crusher
3.	M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh)
4.	M/s Samrat Infra Company Stone Crusher (Kushwayha)
5.	M/s Suneeta Dwivedi (Bajrang) Stone Crusher
6.	M/s Maa Kalika Stone Crusher
7.	M/s Samrat Stone Crusher
8.	M/s Pandey Stone Crusher (Kabya)
9.	M/s Krishna Crushing (Guru Mukh) Stone Crusher
10.	M/s Sidhivinyak Stone Crusher (Arudendra Payasi)
11.	M/s Mahalaxmi Stone Crusher (Moti Yadav)
12.	M/s Govind Stone Crusher (Govind Yadav)
13.	M/s Pooja (New) Stone Crusher
14.	M/s Aparna Stone Crusher
15.	M/s Gargi Stone Crusher
16.	M/s Baghwati Stone Crusher (Shubham)

5. District Administration has recovered a penalty of Rs. 86,65,175/- from 31 stone crusher for illegal mining activities. letter collector Office Mining District Rewa dated 20.06.2023 enclosed in **Annexure-VIII.**

**(A) Consent to established**

**Table : 1. Present factual status report of stone crushers as per Joint Committee inspection dated 21.06.2023**

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
1.	7	M/s Suneel Dwivedi Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa	24.530325 81.176493	08.09.2019	Stone Gitti 100.00 M.T./Hour	Consent to Establish 25.09.2019	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler and no plantation	Closer order is issued dated 09.06.2023 and EC is proposed.	Seized on dated 15.06.2023	-
2.	23	M/s Vikky Stone Crusher (Vijay Singh) Vill. Narora teh. Huzur Distt. Rewa	24.510073 81.149503	01.10.2018	Stone Gitti 36000.00 M.T./Year	Consent to Establish 02.08.2018	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 07.06.2023 and EC is proposed.	Seized on dated 16.06.2023	-
3.	24	M/s Jai Hanuman Stone Crusher (Saukhi Singh)Vill. Narora teh. Huzur Distt. Rewa	24.509918 81.149589	12.09.2018	Stone Gitti 15000.00 M.T./Year	Consent to Establish 12.09.2018	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 07.06.2023 and EC is proposed.	Seized on dated 16.06.2023	-
4.	28	M/s Pooja (New) Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa	24.50441 81.16011	Proposed New Project (This project was earlier operating in the name of Arju Stone Crusher)	Stone Gitti 60000.00 M.T./Year	08.04.2023 CTE Granted	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall 3. Water sprinkler	Closer order is issued dated 09.06.2023 because stone crusher was found operational during inspection dated. 26.05.2023 and EC is proposed.	Operation is prohibited for required of information .	-

## (B) Valid Consent

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
5.	1	M/s Mahadev Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa	24.52125 81.187746	30.04.2020	Stone Gitti 120000.00 M.T./Year	27.03.2028	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler 4. Plantation initial stage	Closer notice is issued dated 09.06.2023.	Operation is prohibited for required of information .	Inspection dated 26.05.2023 it was found that APCD was found damaged. Now APCD was found repaired the day of inspection of the committee.
6.	4	M/s Rudra Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa	24.527114 81.188752	01.03.2016	Stone Gitti 6500.00 M.T./Year	03.04.2028	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler 4. Plantation done	Closer Notice is issued dated 09.06.2023.	Operation is prohibited for required of information .	Inspection dated 26.05.2023 it was found that APCD was found damaged. Now APCD was found

											repaired the day of inspection of the committee
7.	11	M/s Samrat Infra Company Stone Crusher (Kushwayha) Vill. Baijnath teh. Huzur Distt. Rewa	24.50506 81.166559	29.03.2019	Stone Gitti 80000.00 M.T./Year	28.02.2024	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler and water fogger	Closer Order is issued dated 08.06.2023	Operation is prohibited for required of information .	The closer notice was issued 21.12.2022 due to APCD was found damaged and closer direction was issued 08.06.2023 on the basis of inspection dated 29.05.2023. The day of inspection the committee was found that APCD was installed.
8.	12	M/s Suneeta Dwivedi (Bajrang) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.509189 81.18542	01.11.2007	Stone Gitti 20000.00 M.T./Year	01.02.2025	Found Closed	Installed 1. Primary, Secondary Crushing Unit is	Closer order is issued dated 09.06.2023	Operation is prohibited for required of information .	The closer notice was issued 21.12.2022

								covered 2. Boundary wall . 3. Water sprinkler 4. Plantation done			due to APCD was found damaged and closer direction was issued 09.06.2023 on the basis of inspection dated 29.05.2023. The day of inspection the committee was found that APCD was installed.
9.	14	M/s Maa Kalika Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.509147 81.174086	01.08.2015	Stone Gitti 10000.00 M.T./Year	31.03.2028	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer Notice is issued dated 08.06.2023	Operation is prohibited for required of information .	Inspection dated 29.05.2023 it was found that APCD was damaged. Now APCD was found repaired the day of inspection of the

												committee.
10.	15	M/s Samrat Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.508386 81.172952	01.02.2019	Stone Gitti 30000.00 M.T./Year	09.11.2027	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer notice is issued dated 09.06.2023	Operation is prohibited for required of information .	Inspection dated 29.05.2023 it was found that APCD was damaged. Now APCD was found repaired the day of inspection of the committee.	
11.	20	M/s Pandey Stone Crusher (Kabya) Vill. Baijnath teh. Huzur Distt. Rewa	24.507942 81.186824	15.06.2019	Stone Gitti 25000.00 M.T./Year	22.01.2024	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	This stone crusher was included in NGT 34/2020 . Then PCB issued closer order. Appeal was accepted and EC was deposited .	Operation is prohibited for required of information .	The day of inspection of the committee was found that APCD is installed.	
12.	22	M/s Krishna (Guru Mukh) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.499153 81.18339	01.04.2004	Stone Gitti 16000.00 M.T./Year	31.03.2027	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer order is issued dated 09.06.2023	Operation is prohibited for required of information .	The closer notice was issued 21.12.2022 due to APCD was found damaged and closer direction was issued	

											09.06.2023 on the basis of inspection dated 29.05.2023. The day of inspection the committee was found that APCD was installed.
13.	25	M/s Sidhivinyak Stone Crusher (Arudendra Payasi) Vill. Hinauti teh. Huzur Distt. Rewa	24.504578 81.163318	20.01.2019	Stone Gitti 20000.00 M.T./Year	15.02.2028	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer order is issued dated 07.06.2023	Operation is prohibited for required of information .	The closer notice was issued 21.12.2022 due to APCD was found damaged and closer direction was issued 07.06.2023 on the basis of inspection dated 26.05.2023. The day of inspection the committee

											was found that APCD was installed.
14.	26	M/s Mahalaxmi Stone Crusher (Moti Yadav) Vill. Hinauti teh. Huzur Distt. Rewa	24.505725 81.160159	01.04.2019	Stone Gitti 44000.00 M.T./Year	07.08.2023	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer order is issued dated 07.06.2023	Operation is prohibited for required of information .	The closer notice was issued 05.01.2023 due to APCD was found damaged and closer direction was issued 07.06.2023 on the basis of inspection dated 26.05.2023. The day of inspection the committee was found that APCD was installed.
15.	27	M/s Govind Stone Crusher (Govind Yadav)Vill. Hinauti teh. Huzur Distt. Rewa	24.504777 81.158931	15.12.2019	Stone Gitti 60000.00 M.T./Year	05.12.2024	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall .	Closer Notice is issued dated 07.06.2023	Operation is prohibited for required of information .	Inspection dated 26.05.2023 it was found that APCD was

								3. Water sprinkler				damaged. Now APCD was found repaired the day of inspection of the committee.
16.	29	M/s Aparna Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.507204 81.171204	01.05.2018	Stone Gitti 36000.00 M.T./Year	30.11.2027	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer Notice is issued dated 09.06.2023	Operation is prohibited for required of information .	Inspection dated 29.05.2023 it was found that APCD was damaged. Now APCD was found repaired the day of inspection of the committee.	

### (C) Expired Consent to Operate

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
17.	3	M/s Pradeep Stone Crusher Vill. Khamariya Huzur Distt. Rewa	24.526335 81.18482	01.05.2018	Stone Gitti 30000.00 M.T./Year	26.12.2021	Found Closed	Uninstalled 1. Primary, Secondary Crushing unit is not covered.	Closer order is issued dated 26.02.2021 and EC is proposed.	Seized on dated 15.06.2023	-
18.	5	M/s Panday Stone Crusher Vill. Bholgarh (Khamariya) Huzur Distt. Rewa	24.528445 81.189383	01.01.2017	Stone Gitti 36000.00 M.T./Year	30.09.2021	Found Closed	Uninstalled 1. Primary, Secondary Crushing unit is not covered.	Closer order is issued dated 26.02.2021 and EC is proposed.	Seized on dated 15.06.2023	-
19.	6	M/s Jagdamba (Janardan tiwari) Stone Crusher Vill. Khamariya Huzur Distt. Rewa	24.525808 81.18663	08.11.2016	Stone Gitti 60000.00 M.T./Year	31.12.2021	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler and no plantation	Closer order is issued dated 05.01.2023 and EC is proposed.	Seized on dated 15.06.2023	-
20.	8	M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh) Vill. Madhepur Huzur Distt. Rewa	24.533534 81.171479	15.12.2019	Stone Gitti 72500.00 M.T./Year	28.02.2023	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer Notice is issued dated 07.06.2023 and EC is proposed.	Operation is prohibited for required of information .	-
21.	10	M/s Jai Stone Crusher (Tripathi) Vill. Baijnath teh.	24.506184 81.166668	01.10.2012	Stone Gitti 15000.00 M.T./Year	30.09.2021	Found Closed	Uninstalled APCD, Boundary wall	Closer Order is issued dated 09.06.2023 and	Seized on dated 15.06.2023	-

		Huzur Distt. Rewa						, Water sprinkler, Plantation done	EC is proposed.		
22.	16	M/s Moni (Kobara Tarmik) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.499118 81.18199	01.04.2011	Hot mix and Stone Gitti 30000.00 M.T./Year	31.03.2015	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 09.06.2023 and EC is proposed.	Seized on dated 19.06.2023	-
23.	17	M/s Shri Ram Stone Crusher (Rajendra Tamrkar)Vill. Baijnath teh. Huzur Distt. Rewa	24.498724 81.18373	04.04.2014	Stone Gitti 48000.00 M.T./Year	13.03.2022	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer Notice is issued dated 09.06.2023 and EC is proposed.	Seized on dated 19.06.2023	-
24.	18	M/s Krishna Minerals and Mining Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.508107 81.171139	01.03.2019	Stone Gitti 60000.00 M.T./Year	31.07.2022	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 09.06.2023 and EC is proposed.	Seized on dated 16.06.2023	-
25.	30	M/s Gargi Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.504741 81.16741	15.03.2020	Stone Gitti 200000.00 M.T./Year	09.11.2022	Found Closed	Installed 1. Primary, Secondary Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	Closer order is issued dated 07.06.2023 and EC is proposed.	Operation is prohibited for required of information .	-
26.	31	M/s Durga Stone Crusher (Pyasi)Vill. Baijnath teh. Huzur Distt. Rewa	24.50489 81.166876	15.08.2019	Stone Gitti 30000.00 M.T./Year	15.02.2023	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 07.06.2023 and EC is proposed.	Seized on dated 16.06.2023	-
27.	32	M/s Baghwati Stone Crusher	24.504096 81.167986	01.03.2020	Stone Gitti 80000.00 M.T./Year	31.05.2023	Found Closed	Installed 1. Primary, Secondary	Closer order is issued dated 07.06.2023 and	Operation is prohibited for required of	-

		(Shubham) Vill. Bajjnath teh. Huzur Distt. Rewa						Crushing Unit is covered 2. Boundary wall . 3. Water sprinkler	EC is proposed.	information .	
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### (D) Without Consent to Operated

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
28.	9	M/s Bajrang Stone Crusher (Ram Lal Singh) Vill. Sonara teh. Huzur Distt. Rewa	24.522311 81.168842	15.03.2019	Stone Gitti 6000.00 M.T./Year	Without Consent	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 08.06.2023 and EC is proposed.	Seized on dated 15.06.2023	-

### (E) Dismantled

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
29.	2	M/s Satguru Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa	24.525501 81.186989	01.02.2019	Stone Gitti 3200.00 M.T./Year	30.01.2021	Found Closed	Already Dismantled	Closer order is issued dated 26.02.2021	-	-

## (F) Permanently Closed

S. No.	P.S. No.	Name of Stone crusher	GPS Coordinate	Date of Production	Product & Production Capacity	Status of Consent	Factual Status Report	Status APCD	Action taken by MPPCB	Action taken force committee (district administration)	Remark
30.	19	M/s Sahara Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.504572 81.185486	01.05.2019	Stone Gitti 3000.00 M.T./Year	Consent to Establish 01.06.2018	Found Closed	Permanently closed	Closer order is issued dated 11.06.2019	Already seized	-
31.	13	M/s Y.N. Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.50908 81.185441	Nil	Nil	Nil	Found Closed	Permanently Closed	Closer order is issued 11.06.2019	Already seized	-
32.	21	M/s Guru ji Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	24.500204 81.183613	1990	Nil	Without Consent	Found Closed	Uninstalled APCD, Boundary wall , Water sprinkler	Closer order is issued dated 07.03.2019	Seized on dated 19.06.2023	-

## **C. Environmental Compensation**

Penalty on non-compliance of the consent conditions and illegal activities

The Environmental compensation is based on the EC policy framed by the CPCB in compliance of order 31.08.2018 in O.A. 593/2017.

The joint committee based on its understanding has amount to be imposed as penalty on non-compliance of the consent conditions/ show cause notices.

The particulars defined under penalty formula are below for the area under concern i.e stone crushers, Huzur Distt: Rewa

$$EC = Pi \times N \times R \times S \times Lf$$

**Pollution Index for crushers : 50@**

N= Number of Days

Non-compliance period : The first day when consent was invalid to the last updated status on compliance

**R (Rupees) : Rs. 250**

**S (Scale of Operation) : Factor for scale of operation : 0.5**

Varied based on the consented capacity<sup>@</sup>

(@ Scale of operation of stone crusher was taken as defined in CPCB) comprehensive Industry Document Series COINDS/78/2007-08 on Stone Crusher (Feb 2009)

*Small scale : 3-25 TPH (factor for scale of operation is : 0.5)*

*Medium Scale : 25-100 TPH (factor for scale of operation is : 1.0)*

*Large scale : 100 TPH (factor for scale of operation is : 1.5)*

The daily hours of operation of a stone crusher were taken = 10 hrs

**Total Days of operation in a year were taken = 225 days@ 19 days per month**

(Note : The days of non-compliance were calculated based on maximum 225 operational days in a year)

**LF (Location Factor): 1.0** (based on the population of the city/town as per the census of India falls under less than 1 Million population) Nearby city Rewa population is 2.37 lakhs (2011 census)

**Table No: 2. The Environmental Compensation days calculation of non compliance**

S. No.	Name of the stone crusher	1st Day violation observed	Last day of Reported Status	Total Number of days of non-compliance	Remark
1.	M/s Pradeep Stone Crusher	27.02.2021	15.06.2023	516	The unit was seized since 15.06.2023
2.	M/s Panday Stone Crusher	01.10.2021	15.06.2023	386	
3.	M/s Jagdaba (Janardan Tiwari) Stone Crusher	01.01.2022	15.06.2023	329	
4.	M/s Suneel Dwivedi Stone Crusher	19.02.2022	15.06.2023	301	
5.	M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh)	01.03.2023	15.06.2023	66	
6.	M/s Jai Stone Crusher (Tripathi)	01.10.2021	16.06.2023	386	The unit was seized since 16.06.2023
7.	M/s Krishna Minerals and Mining Stone Crusher	01.08.2022	16.06.2023	199	
8.	M/s Vikky Stone Crusher (Vijay Singh)	22.10.2020	16.06.2023	592	
9.	M/s Jai Hanuman Stone Crusher (Saukhi Singh)	08.08.2020	16.06.2023	640	
10.	M/s Gargi Stone Crusher	10.11.2022	16.06.2023	133	
11.	M/s Durga Stone Crusher (Pyasi)	16.02.2023	16.06.2023	76	
12.	M/s Baghwati Stone Crusher (Shubham)	01.06.2023	16.06.2023	9	
13.	M/s Bajrang Stone Crusher (Ram Lal Singh)	15.03.2019	19.06.2023	976	The unit was seized since 19.06.2023
14.	M/s Moni (Kobara Tarmik) Stone Crusher	01.04.2015	19.06.2023	1847	
15.	M/s Shri Ram Stone Crusher (Rajendra Tamrkar)	14.03.2022	19.06.2023	301	
16.	M/s Pooja Stone Crusher	26.05.2023	15.06.2023	15	Operation is prohibited for required of information 15.06.2023

**Note:** - 1. The date of CTO expired was consider as a first day violation observed. The last day of violation action taken by District task force committee was considered.

2. No. 16 Stone crusher was found was operational dated 26.05.2023 without CTO therefore it was taken 1<sup>st</sup> day of violation.

**Table : 3. The calculated Environmental Compensation is as tabulated below:**

The Environmental Compensation liable to be paid by 16 stone crushers is calculated as under :-

S. No.	Name of the stone crusher	Environmental Compensation factors					Total EC in Rs.
		PI	N	R	S	LF	
1.	M/s Pradeep Stone Crusher	50	516	250	0.5	1.0	32,25,000/-
2.	M/s Panday Stone Crusher	50	386	250	0.5	1.0	24,12,500/-
3.	M/s Jagdamba (Janardan Tiwari) Stone Crusher	50	329	250	0.5	1.0	20,56,250/-
4.	M/s Suneel Dwivedi Stone Crusher	50	301	250	0.5	1.0	18,81,250/-
5.	M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh)	50	66	250	0.5	1.0	4,12,500/-
6.	M/s Jai Stone Crusher (Tripathi)	50	386	250	0.5	1.0	24,12,500/-
7.	M/s Krishna Minerals and Mining Stone Crusher	50	199	250	0.5	1.0	12,43,750/-
8.	M/s Vikky Stone Crusher (Vijay Singh)	50	592	250	0.5	1.0	37,00,000/-
9.	M/s Jai Hanuman Stone Crusher (Saukhi Singh)	50	640	250	0.5	1.0	40,00,000/-
10.	M/s Gargi Stone Crusher	50	133	250	0.5	1.0	8,31,250/-
11.	M/s Durga Stone Crusher (Pyasi)	50	76	250	0.5	1.0	4,75,000/-
12.	M/s Baghwati Stone Crusher (Shubham)	50	9	250	0.5	1.0	56,250/-
13.	M/s Bajrang Stone Crusher (Ram Lal Singh)	50	976	250	0.5	1.0	61,00,000/-
14.	M/s Moni (Kobara Tarmik) Stone Crusher	50	1847	250	0.5	1.0	1,15,43,750/-
15.	M/s Shri Ram Stone Crusher (Rajendra Tamrkar)	50	301	250	0.5	1.0	18,81,250/-
16.	M/s Pooja Stone Crusher	50	15	250	0.5	1.0	93,750/-

**Table : 4 The list of stone crusher where Environment Compensation is not imposed**

S. No.	Name of the stone crusher	Remark
1.	M/s Mahadev Stone Crusher	Consent is Valid APCD is installed.
2.	M/s Satguru Stone Crusher	Already dismantle
3.	M/s Rudra Stone Crusher	Consent is Valid APCD is installed.
4.	M/s Samrat Infra Company Stone Crusher (Kushwayha)	Consent is Valid APCD is installed.
5.	M/s Suneeta Dwivedi (Bajrang) Stone Crusher	Consent is Valid APCD is installed.
6.	M/s Y.N. Stone Crusher	Permanently Closed NGT Case OA 34/2020 (CZ) seized
7.	M/s Maa Kalika Stone Crusher	Consent is Valid APCD is installed.
8.	M/s Samrat Stone Crusher Stone Crusher	Consent is Valid APCD is installed.
9.	M/s Sahara Stone Crusher	Permanently Closed NGT Case OA 34/2020 (CZ) seized
10.	M/s Pandey Stone Crusher (Kabya)	Consent is Valid APCD is installed.
11.	M/s Guru ji Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	Plant is closed since long and proprietor is expired.
12.	M/s Krishna Crushing (Guru Mukh) Stone Crusher	Consent is Valid APCD is installed.
13.	M/s Sidhivinyak Stone Crusher (Arudendra Payasi)	Consent is Valid APCD is installed.
14.	M/s Mahalaxmi Stone Crusher (Moti Yadav)	Consent is Valid APCD is installed.
15.	M/s Govind Stone Crusher (Govind Yadav)	Consent is Valid APCD is installed.
16.	M/s Aparna Stone Crusher	Consent is Valid APCD is installed.

**D. Recommendation of the Joint Committee: -**

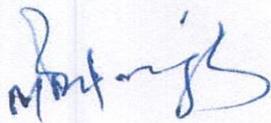
1. It is proposed to impose Environmental compensation amount on the 16 stone crushers for non-complying the norms as tabulated below:

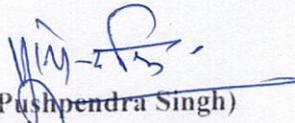
S. No.	Name of the stone crusher	Total EC in Rs.
1.	M/s Pradeep Stone Crusher	32,25,000/-
2.	M/s Panday Stone Crusher	24,12,500/-
3.	M/s Jagdamba (Janardan Tiwari) Stone Crusher	20,56,250/-
4.	M/s Suneel Dwivedi Stone Crusher	18,81,250/-
5.	M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh)	4,12,500/-
6.	M/s Jai Stone Crusher (Tripathi)	24,12,500/-
7.	M/s Krishna Minerals and Mining Stone Crusher	12,43,750/-
8.	M/s Vikky Stone Crusher (Vijay Singh)	37,00,000/-
9.	M/s Jai Hanuman Stone Crusher (Saukhi Singh)	40,00,000/-
10.	M/s Gargi Stone Crusher	8,31,250/-
11.	M/s Durga Stone Crusher (Pyasi)	4,75,000/-
12.	M/s Baghwati Stone Crusher (Shubham)	56,250/-
13.	M/s Bajrang Stone Crusher (Ram Lal Singh)	61,00,000/-
14.	M/s Moni (Kobara Tarmik) Stone Crusher	1,15,43,750/-
15.	M/s Shri Ram Stone Crusher (Rajendra Tamrkar)	18,81,250/-
16.	M/s Pooja Stone Crusher	93,750/-

2. In compliance of the directions passed by the Hon'ble tribunal, *“Those stone crushers which are closed may not be allowed to open without remedial measures, including accountability for the past violations and compliance of Environmental norms”*
3. Stone crusher operation shall be only permitted in case they have rented owned mine.

4. Plantation requires collected effort from all of the stone crusher as contribution for plantation by the forest department.
5. Water sprinkler are required to function on road frequently twice in a day by contribution of the stone crusher to the local panchyat.
6. M/s. Ultra Tech Cement, Bela is a major stake holder in this area. They have cement plant as well as major mining of lime stone which causes major transportation of trucks, and dumpers in these area on the road, therefore, M/s. Ultra Tech have to provide water sprinkler trucks to the approach road twice a day.
7. Mining department should issue permit pit pass as per the production capacity granted in the consent.

  
(Anurag Tiwari)  
SDM, Huzur Rewa  
(Collector representative )

  
(Milind Kumar Nimje)  
Scientist-C, CPCB, RD-Bhopal  
Milind Nimje  
Scientist-C  
Regional Directorate  
Central Pollution Control Board  
Bhopal (M.P.)

  
(Dr. Pushendra Singh)  
Regional Officer  
M.P. Pollution Control Board  
Rewa (M.P.)



क्षेत्रीय निदेशालय (मध्य), भोपाल  
**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



क्षे.नि.भो./एन.जी.टी. ओ.ए.- 36/2023(CZ)/399

दिनांक : 06 जून, 2023

प्रति,

सदस्य सचिव  
 मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड  
 पर्यावरण परिसर, ई-5 अरस कालोनी  
 भोपाल - 462 016

Most urgent  
 NGT Case

विषय: NGT OA No. 36/2023(CZ) "Brijendra Kumar Mala & Anr Vs. State of Madhya Pradesh & Ors." में अधिकारी के नामांकन बाबत।

संदर्भ: 1. माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक 24.05.2023  
 2. म.प्र.प्र.नि.बो. से प्राप्त पत्र क्र.-1526/विधि/NGT(CZ)/प्रनिबो/23 दिनांक: 29 मई, 2023

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक 24.05.2023 को विषयांकित प्रकरण में पारित आदेश का अयलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है जिसमें जिला कलेक्टर-रीवा, केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं।

उपरोक्त समिति द्वारा स्थान का दौरा करने के पश्चात् छः सप्ताह के भीतर प्रतिवेदन माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा। प्रकरण में मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी। प्रकरण में आगामी सुनवाई दिनांक 24.07.2023 को निश्चित है।

आपके कार्यालय द्वारा प्राप्त उपरोक्त संदर्भित पत्र के अनुसार क्षेत्रीय अधिकारी, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, रीवा को समिति में सदस्य नामांकित किया गया है। तदनुसार, उक्त कार्य हेतु इस कार्यालय से अधीक्षक/सहायक तथा श्री मिलिन्द कुमार निमजे, वैज्ञानिक 'ग' (मोबाइल नं. 9424440007, ईमेल- milind07.cpcb@gov.in) को शामिल किया गया है। अनुरोध है कि उपरोक्त कार्य हेतु तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें ताकि माननीय एन.जी.टी. द्वारा नियत तिथि के पूर्व की गई कार्यवाही संबंधी प्रतिवेदन माननीय एन.जी.टी. के समक्ष प्रस्तुत किया जा सके।

भवदीय,

(पी. जगन)  
 क्षेत्रीय निदेशक

संलग्नक उपरोक्तानुसार।

प्रतिनिधि

- (1) विदिग्गल हेड, विधि अनुभाग, के.प्र.नि.बोर्ड, दिल्ली  
 (2) क्षेत्रीय अधिकारी, म.प्र.प्र.नि.बो., रीवा  
 (3) श्री मिलिन्द कुमार निमजे, वैज्ञानिक 'ग', के.प्र.नि.बोर्ड, भोपाल } की ओर कृपया सूचनाएँ।  
 की ओर आवश्यक कार्यवाही हेतु।

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: परियेश भवन  
 पर्यावरण परिसर, ई-5, अरस कालोनी, भोपाल-462016  
 ईमेल/फोन नं.: 0755-2775385, 2775386  
 क्षेत्रीय निदेशक कार्यालय: 0755-2775384  
 ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

मुख्यालय:  
 परियेश भवन  
 पूर्वी अर्जुन नगर, दिल्ली-110032  
 दूरभाष नं.: 011-43102030

"सिंगल यूज प्लास्टिक" का करें बहिष्कार"

शाखा ..... म.प्र. प्रदूषण नियंत्रण बोर्ड, रीवा  
 क्रमांक .....  
 विषय ..... NCT यकस्य 36/2023 केवसे

माननीय राष्ट्रीय हरित अधिकरण के प्रकरण क्रमांक 36/2023 में प्रकरण आवेदक बृजेन्द्र कुमार माला विरुद्ध म.प्र. शासन व अन्य का प्रकरण चलायमान है, इस प्रकरण में मान. राष्ट्रीय हरित अधिकरण के द्वारा दिनांक 24.05.2023 को पिटीशन में उल्लेखित किये गये 32 स्टोन केशरों / माइन्स यूनिट की रिपोर्ट चाही गई है। यह स्टोन केशर. एवं माइनिंग यूनिट ग्राम - नरौरा, हिनौती, सोनरा, मध्येपुर छिजवार, बहेलिया, खम्हरिया, बैजनाथ तथा बेला तहसील - हुजूर जिला रीवा में है, इस हेतु राष्ट्रीय अधिकरण के द्वारा पारित आदेश कर निम्न कमेटी का गठन किया गया है।

1. जिला कलेक्टर रीवा
2. केन्द्रीय प्रदूषण नियंत्रण बोर्ड का एक रिप्रजेन्टेटिव इसमें श्री मिलिन्द निमजे वैज्ञानिक ग को नामांकित किया गया है।
3. म.प्र. प्रदूषण नियंत्रण बोर्ड से क्षेत्रीय अधिकारी डॉ. पुष्पेन्द्र सिंह को नामित किया गया है।

अनुरोध है कि कमेटी स्थल का विजिट कर फैक्चुअल तथा एक्शन टेकन रिपोर्ट 06 सप्ताह के भीतर माननीय राष्ट्रीय हरित अधिकरण में जमा करनी है।

अतएव निवेदन है कि जिला प्रशासन की ओर से नामांकित करने का अनुरोध है। दिनांक 21/4/22 को CPCB बोर्ड की टीम

विजिट हेतु का रही है। अत्यंत महत्वपूर्ण

संलग्न:- राष्ट्रीय हरित अधिकरण का आदेश

क्षेत्रीय अधिकारी

म.प्र. प्रदूषण नियंत्रण बोर्ड,  
रीवा (म.प्र.)

कलेक्टर रीवा

ADM Huzur

I



मध्यप्रदेश  
प्रदूषण  
नियंत्रण बोर्ड



**क्षेत्रीय कार्यालय**  
**म.प्र. प्रदूषण नियंत्रण बोर्ड,**  
**एच.आई.जी.190-191 नेहरू नगर रीवा (म.प्र.)**  
**Tel / Fax : (07662) 230605 E-mail : ropcb-rewa@mp.gov.in**

क्रमांक/702 /क्षे.का/त.क./प्रनिबो/2023  
प्रति,

रीवा, दिनांक.....14/6/23

क्षेत्रीय निदेशक  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
पर्यावरण परिसर भोपाल (म.प्र.)

**विषय :-** माननीय राष्ट्रीय हरित अधिकरण के प्रकरण क्र. 36/2023 अनुपम पटेल विरुद्ध म.प्र. शासन एव अन्य के संबंध में पारित आदेश के अनुसार संयुक्त निरीक्षण करने बावत्।

**संदर्भ :-** 1. माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 24.05.2023।  
2. आपका पत्र दिनांक 06 जून 2023।

उपरोक्त विषय के संदर्भ में माननीय राष्ट्रीय हरित अधिकरण के आदेशानुसार दिनांक 21 एवं 22 जून 2023 को संयुक्त निरीक्षण आपसे चर्चा उपरांत रखा गया है, सूचनार्थ प्रेषित।

*[Signature]*  
o/c क्षेत्रीय अधिकारी  
म.प्र.प्रदूषण नियंत्रण बोर्ड,  
रीवा (म.प्र.)

पृ.क्र./703 /क्षे.का/त.क./प्रनिबो/2023  
प्रतिलिपि:-

रीवा, दिनांक.....14/6/23

1. कलेक्टर महोदया जिला रीवा की ओर कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. डायरेक्टर विधि म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनार्थ प्रेषित।
3. पिटीसनर आवेदक श्री बी.के. माला की ओर सूचनार्थ तथा निरीक्षण के दौरान कृपया उपस्थित रहे।
4. माइनिंग अधिकारी जिला रीवा की ओर सूचनार्थ एवं निरीक्षण के समय उपस्थित रहने का कष्ट करे।
5. संबंधित समस्त स्टोन क्रेशर (सूची संलग्न है) की ओर सूचनार्थ एवं उक्त तिथि को निरीक्षण के दौरान उपस्थित रहे, यदि आप कोई जानकारी देना चाहते हैं तो लिखित में प्रस्तुत करे।

*[Signature]*  
o/c क्षेत्रीय अधिकारी  
म.प्र.प्रदूषण नियंत्रण बोर्ड,  
रीवा (म.प्र.)



## क्षेत्रीय कार्यालय

म.प्र. प्रदूषण नियंत्रण बोर्ड,

एच.आई.जी.190-191 नेहरू नगर रीवा (म.प्र.)

Tel / Fax : (07662) 230605 E-mail : [ropcb-rewa@mp.gov.in](mailto:ropcb-rewa@mp.gov.in)

माननीय राष्ट्रीय हरित अधिकरण प्रकरण क्र. 36/2023 के निर्देशानुसार गठित कमेटी का दिनांक 21.06.2023 को निरीक्षण के समय उपस्थित पत्रक

क्र.	नाम/पद	कार्यालय का नाम	हस्ताक्षर
1	श्री अनुराग तिवारी, अनुविभागीय अधिकारी तह. हुजूर	कलेक्टर जिला रीवा	
2	श्री पी.एस. बुन्देला, क्षेत्रीय अधिकारी	म.प्र. प्रदूषण नियंत्रण बोर्ड, रीवा	
3	श्री मिलिन्ड निमजे, वैज्ञानिक 'ग'	सी.पी.सी.बी.-भोपाल	
4	श्री आर.के. दिक्षित, माइनिंग अधिकारी	माइनिंग आफिसर रीवा	
5	श्री एस.डी.वाल्मीक, कार्यपालन यंत्री	म.प्र. प्रदूषण नियंत्रण बोर्ड, रीवा	
6	डॉ. अशोक तिवारी, कनि. वैज्ञानिक	म.प्र. प्रदूषण नियंत्रण बोर्ड, रीवा	
7	बी.के.भाला एस	श्रीमान प्रिन्सिपल एस.एस.एस. 2013/14	
8	समता पटेल N.R. Teh.	Huzar Revenue	
9	वीरेंद्र कनि. निरीक्षक	इलेक्ट्रिकल विभाग रीवा	
10			
11			



**क्षेत्रीय कार्यालय**  
**म.प्र. प्रदूषण नियंत्रण बोर्ड,**  
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**Tel / Fax : (07662) 230605 E-mail : ropcb-rewa@mp.gov.in**

माननीय राष्ट्रीय हरित अधिकरण प्रकरण क्रमांक 36/2023 में दिनांक 21.06.2023 को  
 निरीक्षण के समय उपस्थित उद्योग प्रतिनिधि का पत्रक

क्र.	उद्योग का नाम	प्रतिनिधि का नाम	हस्ताक्षर
1	M/s Mahadev Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa	प्रदीप सिंह लखरे	प्रदीप सिंह
2	M/s Pradeep Stone Crusher Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa	शक्ति सिंह	शक्ति सिंह
3	M/s Rudra Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa	रुद्रा सिंह	रुद्रा सिंह
4	M/s Panday Stone Crusher Vill. Bholgarh teh. Huzur Distt. Rewa	आशुतोष कुमार	आशुतोष
5	M/s Jagdaba (Janardan tiwari) Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa	जगदबा	जगदबा
6	M/s Suneel Dwivedi Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa	सुनील चौधरी	सुनील
7	M/s Bajrang Stone Crusher Vill. Sonara teh. Huzur Distt. Rewa	बाजराज	बाजराज
8	M/s Jai Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	Ashutosh Jyoti	अशुतोष
9	M/s Samrat Infra Company Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	समरत इन्फ्रा	समरत

10	M/s Suneeta Dwivedi Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	सुनीता द्विवेदी	August
11	M/s Maa Kalika Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	कौशिक मिश्रा	July
12	M/s Samrat Stone Crusher Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	उमेश कुशवाहा	उमेश
13	M/s Moni (Kobara Tarmik) Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	मोनी	मोनी
14	M/s Shri Ram Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	<del>श्री राम</del>	<del>श्री राम</del>
15	M/s Krishna Minerals and Mining Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	कर्मण्डू चंवर	कर्मण्डू चंवर
16	M/s Sahara Stone Crusher Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	श्री राजा साहित	
17	M/s Guru ji Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa		कोरि नही
18	M/s Krishna Crushing (Guru Mukh) Stone Crusher Vill. Bajjnath teh. Huzur Distt. Rewa	शम लोचन घाटक	शम लोचन
19	M/s Vikky Stone Crusher Vill. Narora teh. Huzur Distt. Rewa		कोरि नही
20	M/s Jai Hanuman Stone Crusher Vill. Narora teh. Huzur Distt. Rewa	जय हनुमान	जय हनुमान
21	M/s Sidhivinyak Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa	Pankit Chaturvedi	Pankit
22	M/s Mahalaxmi Stone Crusher Vill. Hinauti teh.	रामकुमार भादव	रामकुमार

	Huzur Distt. Rewa		
23	M/s Govind Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa	रामकुमार भादव	रामकुमार
24	M/s Pooja (New) Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa M/s Araju (Old) Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa		कोई नहीं
25	M/s Aparna Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	हरीश द्विवेदी	Harish
26	M/s Gargi Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	सुप्रिया	सुप्रिया
27	M/s Durga Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa		कोई नहीं
28	M/s Baghwati Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa	राजेश्वरी	राजेश्वरी
29	M/s Om Shri radhe radhe Stone Crusher Vill. Madhepur teh. Huzur Distt. Rewa	लकी तिवारी	lucky Tiwari
30	M/s Satguru Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa		कोई नहीं
31	M/s Y.N. Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa		कोई नहीं
32	M/s Pandey Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa		कोई नहीं



REGIONAL LABORATORY  
M.P. POLLUTION CONTROL BOARD  
HIG 190-191 NEHRU NAGAR COLONY REWA (M.P.)

Annexure-IV

Ambient Air Quality Monitoring Report

Monitoring done By : Shri R.B.Yadav, Chemist & Shri D.K.Shukla, L.A. Rewa  
Date Of Monitoring : 21.06.2023 ; Duration-Eight hourly  
Samples Analysed By : Dr. Shubhi Mathur, Jr. Scientist RO M.P.P.C.B. Rewa

S.No.	Name of village	Sampling Point	Date of Monitoring	Time period	Parameter & limit	Result (µg/m <sup>3</sup> )	Remark
01	Village Baijnath Tah.Huzur, Distt. Rewa	Near Shri Lalji Mishra's house, Vill. Baijnath (Apprx.800 mtrs. from cluster area in West)	21.06.2023	480 min.	PM-10 =100(µg/m <sup>3</sup> )	160.00	Strong wind storm observed during monitoring.
02	Village Khamariya Tah.Huzur, Distt. Rewa	Near Shri Satynarayan Dubey's house, Vill. Khamariya (Apprx. 800mtrs. From cluster area in South)	21.06.2023	480 min.	PM-10 =100(µg/m <sup>3</sup> )	91.0	Weather was windy.
03	Village Hinauti Tah.Huzur, Distt. Rewa	House of Shri Sukhendra Shukla, Vill. Hinauti (Apprx. 1.0Km from cluster area in North)	21.06.2023	480 min.	PM-10 =100(µg/m <sup>3</sup> )	93.0	Weather was slightly windy.
04	Village Maddhepur Tah.Huzur, Distt. Rewa	House of Shri Lekhan Singh, Vill. Maddhepur (Apprx.1.5 Km in East)	21.06.2023	480 min.	PM-10 =100(µg/m <sup>3</sup> )	82.0	Weather was slightly windy.

1. Compared with National Ambient Air quality standards as per notification 18.11.2009.

  
(R.B. Yadav)  
Chemist

  
(Dr. Shubhi Mathur)  
Junior Scientist

Laboratory in charge  
R.O. M.P.P.C.B. Rewa  
Regional Office  
M.P.P.C.B. REWA

कार्यालय कलेक्टर (खनिज शाखा) जिला रीवा (म.प्र.)

Email:- modemcewa@mp.gov.in

“आदेश”

Annexure-V

क्रमांक / खनिज / 2023, रीवा, दिनांक .....  
दैनिक समाचार पत्रों में उल्लेखित खबरों एवं सोशल मीडिया में प्रदर्शित समाचारों को दृष्टिगत रखते हुए रीवा जिला अंतर्गत तहसील हुजूर के ग्राम बैजनाथ, हिनौती, नरौरा एवं अन्य ग्रामों में स्थापित स्टोन केशरों की जांच किये जाने हेतु निम्नानुसार संयुक्त जांच दल का गठन किया जाता है :-

क्र.	पदनाम
1.	अनुविभागीय अधिकारी (राजस्व) अनुभाग हुजूर जिला रीवा (म0प्र0)
2.	नगर पुलिस अधीक्षक जिला रीवा (म0प्र0)
3.	क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड जिला रीवा (म0प्र0)
4.	क्षेत्रीय प्रमुख संचालनालय भौमिकी तथा खनिकर्म क्षेत्रीय कार्यालय जिला रीवा (म0प्र0)
5.	उडनदस्ता प्रभारी संचालनालय भौमिकी तथा खनिकर्म क्षेत्रीय कार्यालय जिला रीवा (म0प्र0)
6.	प्रभारी अधिकारी खनिज जिला रीवा (म0प्र0)
7.	थाना प्रभारी थाना चोरहटा जिला रीवा (म0प्र0)
8.	अधीक्षण यंत्री म0प्र0 विद्युत मंडल जिला रीवा (म0प्र0)

उपरोक्तानुसार जांच दल आगामी 15 दिवस में स्टोन केशरों की जांच कर नियमानुसार वैधानिक कार्यवाही कर संयुक्त जांच प्रतिवेदन उपलब्ध कराना सुनिश्चित करें।

कलेक्टर

जिला रीवा (म0प्र0)

रीवा, दिनांक 26-05-2023

पृ.क्रमांक 1695 / खनिज / 2023

प्रतिलिपि :-

1. स्टेनो टू कलेक्टर जिला रीवा म.प्र.।
2. पुलिस अधीक्षक जिला रीवा म.प्र.।
3. अनुविभागीय अधिकारी (राजस्व) अनुभाग हुजूर जिला रीवा (म0प्र0)।
4. क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड जिला रीवा (म0प्र0)।
5. क्षेत्रीय प्रमुख संचालनालय भौमिकी तथा खनिकर्म क्षेत्रीय कार्यालय जिला रीवा (म0प्र0)।
6. अधीक्षण यंत्री म0प्र0 विद्युत मंडल जिला रीवा (म0प्र0)।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

32

कलेक्टर

जिला रीवा (म0प्र0)

26/5

## कार्यालय कलेक्टर (खनिज शाखा) जिला रीवा (म.प्र.)

E-mail :- modgmrew@mp.gov.in

कमांक/2096/खनिज/2023

रीवा दिनांक 19.06.2023

प्रति,

कलेक्टर,  
जिला रीवा (म0प्र0)

विषय:- टास्क फोर्स बैठक में दिए गए निर्देशों के अनुपालन विषयक।

संदर्भ:- आपका पत्र कं. 1694/खनिज/2023 दिनांक 26.05.2023।



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उपरोक्त संदर्भित विषयांतर्गत टास्क फोर्स द्वारा गठित संयुक्त जांच समिति द्वारा रीवा जिला के बैजनाथ क्षेत्र अंतर्गत स्थापित समस्त स्टोन केशरों की दिनांक 15.06.2023, 16.06.2023 एवं 19.06.2023 को गई। जिसका संयुक्त जांच प्रतिवेदन संलग्न कर सादर सम्प्रेषित है।

संलग्न :- उपरोक्तानुसार

प्रभारी अधिकारी खनिज  
हेतु कलेक्टर जिला रीवा (म.प्र.)  
रीवा दिनांक.....19.06.2023.....

कमांक/ 2096 /खनिज/2023

प्रतिलिपि:-

1. अनुविभागीय अधिकारी (राजस्व) अनुभाग हुजूर।
2. क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रीवा।
3. क्षेत्रीय प्रमुख, संचालनालय भौमिकी तथा खनिकर्म क्षेत्रीय कार्यालय रीवा।
4. उडनदस्ता प्रभारी, संचालनालय भौमिकी तथा खनिकर्म क्षेत्रीय कार्यालय रीवा।
5. अधीक्षण यंत्री म0प्र0 पूर्व क्षेत्रीय विद्युत वितरण कम्पनी रीवा।
6. थाना प्रभारी थाना चोरहटा जिला रीवा।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

  
प्रभारी अधिकारी खनिज  
हेतु कलेक्टर जिला रीवा (म.प्र.)  
कलेक्टर जिला रीवा (म.प्र.)

अ  
3/7

## संयुक्त जांच प्रतिवेदन

टास्क फोर्स बैठक दिनांक 16.05.2023 में दिए गए निर्देशों के अनुपालन में गठित संयुक्त जांच समिति द्वारा तहसील हुजूर जिला रीवा के बैजनाथ क्षेत्र अंतर्गत स्थापित केशरों की संयुक्त जांच प्रतिवेदन के संबंध में :-

रीवा जिले में तहसील हुजूर अंतर्गत ग्राम बैजनाथ, नरौरा, हिनौती, भोलगढ, खम्हरिया, मढेपुर, सोनरा आदि में स्थापित स्टोन केशरों में प्रदूषण संबंधी शिकायतों के निराकरण हेतु टास्क फोर्स बैठक दिनांक 16.05.2023 के तारतम्य में आदेश पत्र क्रमांक 1694/खनिज/2023 रीवा, दिनांक 26.05.2023 द्वारा राजस्व, पुलिस, प्रदूषण नियंत्रण मंडल, विद्युत मंडल, क्षेत्रीय प्रमुख संचालनालय भौ. तथा ख. जिला रीवा, (म0प्र0) एवं उडनदस्ता प्रभारी, रीवा एव शहडोल संभाग, खनिज विभाग के अधिकारियों का संयुक्त जांच दल गठित किया गया था। पूर्व में भी माननीय नेशनल ग्रीन ट्रिब्यूनल के प्रकरण क्रं. ओ.ए. 34/2020 सी.जेड. में पारित आदेश दिनांक 22.09.2020 का अनुपालन सुनिश्चित कराने हेतु निगरानी दल गठित किया गया है। इसी परिपेक्ष्य में क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रीवा के पत्र क्रं. 692/क्षे. क./तक/2023 रीवा दिनांक 09.06.2023 द्वारा सूची अनुसार केशरों पर कार्यवाही किये जाने का लेख किया गया है। टास्क फोर्स दिनांक 16.05.2023 में दिए गए निर्देशों के अनुपालन में गठित संयुक्त जांच दल द्वारा क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रीवा के निर्देश के परिपालन में पत्र में उल्लेखित स्टोन केशरों को असंचालित कराते हुए स्टोन केशरों को दी जाने वाली सुविधा बंद करने की कार्यवाही हेतु लेख किया गया है। उक्त संदर्भित पत्र में म.प्र. प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रीवा द्वारा अधीक्षण यंत्री म0प्र0 पूर्व क्षेत्रीय विद्युत वितरण कम्पनी रीवा को संलग्न सूची में उल्लेखित स्टोन केशरों का विद्युत विच्छेदन संबंधी भी लेख किया गया है।

उक्त निर्देशों के अनुपालन में गठित संयुक्त दल द्वारा दिनांक 15.06.2023, 16.06.2023 एवं 19.06.2023 को ग्राम बैजनाथ, नरौरा, हिनौती, भोलगढ, खम्हरिया, मढेपुर, सोनरा आदि ग्रामों में स्थापित स्टोन केशरों की सूक्ष्मतः से केशर स्थल पर अवस्थिति, अन्य वांछित अनुमति एवं व्यवस्थाओं का निरीक्षण किया गया। म.प्र. प्रदूषण नियंत्रण विभाग के निर्देश अनुरूप पर्यावरणीय मानकों का पालन एवं वांछित अनुमति दस्तावेजों का मौके पर प्रस्तुत नहीं किए जाने की दशा में स्टोन केशरों के केशर यूनिट को अस्थाई रूप से अवरुद्ध किया गया एवं संबंधित केशरधारक को आवश्यक व्यवस्थाएं पूर्ण करने हेतु निर्देशित किया गया।

क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय रीवा के पत्र क्रं. 692/क्षे.क./तक/2023 रीवा दिनांक 09.06.2023 में उल्लेखित पर्यावरणीय सम्मति समाप्त होने वाले 10 केशरों को मौके पर संयुक्त दल द्वारा केशर यूनिट में तालाबंदी कर सीज किया गया एवं केशरधारक को आदेश की एक प्रति उपलब्ध कराई गई।

जिनका विवरण निम्नानुसार है:-

क्रं.	केशर का नाम व पता	ग्राम	तहसील	प्र. नि. मं. द्वारा सम्मति का स्टेटस	रिमार्क
1.	मेसर्स प्रदीप स्टोन केशर प्रो. श्री प्रदीप सिंह	भोलगढ	हुजूर	26.12.2021	केशर यूनिट को मौके पर सील बंद किया गया।
2.	मेसर्स पाण्डेय स्टोन केशर प्रो. श्री गुलाब पाण्डेय	भोलगढ	हुजूर	30.09.2021	केशर यूनिट को मौके पर सील बंद किया गया।
3.	मेसर्स जगदम्बा स्टोन केशर प्रो. जनार्दन तिवारी	भोलगढ	हुजूर	21.12.2021	केशर यूनिट को मौके पर सील बंद किया गया।
4.	मेसर्स सुनील स्टोन केशर प्रो. सुनील द्विवेदी	मन्डेपुर	हुजूर	25.09.2019	केशर यूनिट को मौके पर सील बंद किया गया।
5.	मेसर्स बजरंग स्टोन केशर प्रो. श्री प्रकाश सिंह ग्राम सोनरा तहसील हुजूर जिला सीवा (म0प्र0)	सोनरा	हुजूर	अप्राप्त	केशर यूनिट को मौके पर सील बंद किया गया।
6.	मेसर्स जय स्टोन केशर प्रो. श्री प्रदीप त्रिपाठी	बैजनाथ	हुजूर	30.09.2021	केशर यूनिट को मौके पर सील बंद किया गया।
7.	मेसर्स कृष्णा मिनरल्स एण्ड माईनिंग स्टोन केशर प्रो. श्री सोनल	बैजनाथ	हुजूर	21.07.2022	केशर यूनिट को मौके पर सील बंद किया गया।
8.	मेसर्स विक्की स्टोन केशर प्रो. श्री विजय सिंह	नरौरा	हुजूर	02.08.2018	केशर यूनिट को मौके पर सील बंद किया गया।
9.	मेसर्स जय हनुमान स्टोन केशर प्रो. श्री कमलेन्द्र सिंह	नरौरा	हुजूर	02.08.2018	केशर यूनिट को मौके पर सील बंद किया गया।
10.	मेसर्स गार्गी मिनरल्स प्रो. श्री रोहित द्विवेदी	बैजनाथ	हुजूर	09.11.2022	केशर यूनिट को मौके पर सील बंद किया गया।

इसके अतिरिक्त संयुक्त जांच दल के समक्ष मौके पर उपस्थित केशर संचालको एवं उनके प्रतिनिधियों द्वारा बताया गया कि उनके केशर विगत कई दिवसों से मार्केट डिमाण्ड नहीं होने की वजह से बंद पड़े हुए है। संयुक्त जांच दल द्वारा क्षेत्र में स्थापित अन्य केशरों की जांच उपरान्त आवश्यक वांछित अनुमतियां प्रस्तुत नहीं किये जाने पर निम्नानुसार 22 केशरों को भी अवरुद्ध कर अस्थायी तौर पर आगामी आदेश तक संचालन को प्रतिबंधित किया गया। जिनकी वस्तुस्थिति का विवरण निम्नानुसार है :-

क्रं.	केशर का नाम व पता	ग्राम	तहसील	रिमार्क
1.	मेसर्स महादेव स्टोन केशर प्रो. श्री संजय सिंह	खम्हरिया	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
2.	मेसर्स रुद्र स्टोन केशर प्रो. श्री नागेश्वर सिंह	भोलगढ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।

3.	मेसर्स सम्राट इन्फ्रा कम्पनी स्टोन केशर प्रो. सचिन कुशवाहा	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
4.	मेसर्स सुनीता द्विवेदी स्टोन केशर प्रो. श्रीमती सुनीता द्विवेदी	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
5.	मेसर्स मॉ कालिका स्टोन केशर प्रो. श्री जिवेन्द्र सिंह	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
6.	मेसर्स सम्राट स्टोन केशर प्रो. उमेश कुशवाहा	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
7.	मेसर्स कृष्णा कृसिंग (गुरुमुख) प्रो. श्री अविनाश वाघवानी	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
8.	मेसर्स सिद्धिविनायक स्टोन केशर प्रो. श्री अरुणोन्द्र पयासी ग्राम हिनौती तहसील हुजूर जिला रीवा (म०प्र०)	हिनौती	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
9.	मेसर्स महालक्ष्मी स्टोन केशर प्रो. श्री राजेश यादव ग्राम हिनौती तहसील हुजूर जिला रीवा (म०प्र०)	हिनौती	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
10.	मेसर्स गोविन्द स्टोन केशर प्रो. श्री राजेन्द्र यादव ग्राम हिनौती तहसील हुजूर जिला रीवा (म०प्र०)	हिनौती	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
11.	मेसर्स पूजा स्टोन केशर प्रो. श्री सतीश उर्मलिया ग्राम हिनौती तहसील हुजूर जिला रीवा (म०प्र०)	हिनौती	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
12.	मेसर्स अपर्णा स्टोन केशर प्रो. श्री सुधांशु तिवारी	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
13.	मेसर्स दुर्गा स्टोन केशर प्रो. श्री हरिदर्शन पयासी	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
14.	मेसर्स भगवती स्टोन केशर प्रो. श्री शुभम पयासी	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
15.	मेसर्स ओम श्री राधे-राधे स्टोन केशर प्रो. श्री दीपेन्द्र सिंह	मद्धेपुर	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
16.	मेसर्स काव्या स्टोन केशर प्रो. श्री विनोद पाण्डेय	बैजनाथ	हुजूर	आगामी आदेश तक संचालन कार्य स्थगित किया गया।
17.	मेसर्स सदगुरु स्टोन केशर प्रो. श्री अंकुर द्विवेदी	भोलगढ	हुजूर	केशर विस्थापित।
18.	मेसर्स वाई.एन. स्टोन केशर प्रो. श्री प्रभात शुक्ला	बैजनाथ	हुजूर	केशर विस्थापित।
19.	मेसर्स श्रीराम स्टोन केशर प्रो. श्री राजेन्द्र ताम्रकार	बैजनाथ	हुजूर	केशर विगत वर्षों से बंद
20.	मेसर्स सहारा स्टोन केशर प्रो. श्री अकरम सिद्दीकी	बैजनाथ	हुजूर	केशर विगत वर्षों से बंद
21.	मेसर्स गुरुजी स्टोन केशर प्रो. श्री प्रकाश तरानी	बैजनाथ	हुजूर	केशर विगत वर्षों से बंद
22.	मेसर्स कोबरा टारमिक एण्ड हॉटमिक्स प्लांट स्टोन केशर (मोनी स्टोन केशर)	बैजनाथ	हुजूर	केशर विगत वर्षों से बंद

संयुक्त जांच समिति द्वारा केशरों पर की गई कार्यवाही का विस्तृत विवरण उपरोक्तानुसार है। माननीय नेशनल ग्रीन ट्रिब्यूनल के प्रकरण कं. ओ.ए. 34/2020 सी. जेड. में पारित आदेश दिनांक 22.09.2020 के अनुपालन में विभागीय संयुक्त जांच दल द्वारा क्षेत्र में सतत् निगरानी रखी जा रही है।

उपरोक्तानुसार केशर संचालको को समस्त वांछित अनुमतियां अविलंब प्राप्त कर एवं सम्मति की शर्तों का पालन सुनिश्चित कर आवश्यक व्यवस्थाएं पूर्ण होने एवं अनुविभागीय अधिकारी (राजस्व) अनुभाग हुजूर के आगामी आदेश उपरान्त ही कार्य नियमानुसार संचालित करने हेतु निर्देशित किया गया है, तथा संयुक्त जांच समिति के सदस्यों द्वारा क्षेत्र में अन्य विभागों को भी सम्मिलित कर सतत् कार्यवाही किये जाने हेतु अनुशंसित किया गया।

राजस्व विभाग  
जिला रीवा, (म0प्र0)

क्षेत्रीय प्रमुख,  
संचा. भौ. तथा ख.  
जिला रीवा, (म0प्र0)

पुलिस विभाग  
जिला रीवा, (म0प्र0)

उडनदस्ता प्रभारी  
संचा. भौ. तथा ख.  
जिला रीवा, (म0प्र0)

प्रदूषण नियंत्रण बोर्ड  
जिला रीवा, (म0प्र0)

प्रशासनिक विभाग  
जिला रीवा, (म0प्र0)

Photographs

NGT. Case OA 36/2023 (CZ)

Joint committee inspection date 21 June 2023



Joint inspection committee with applicants of NGT Case No. 36/2023

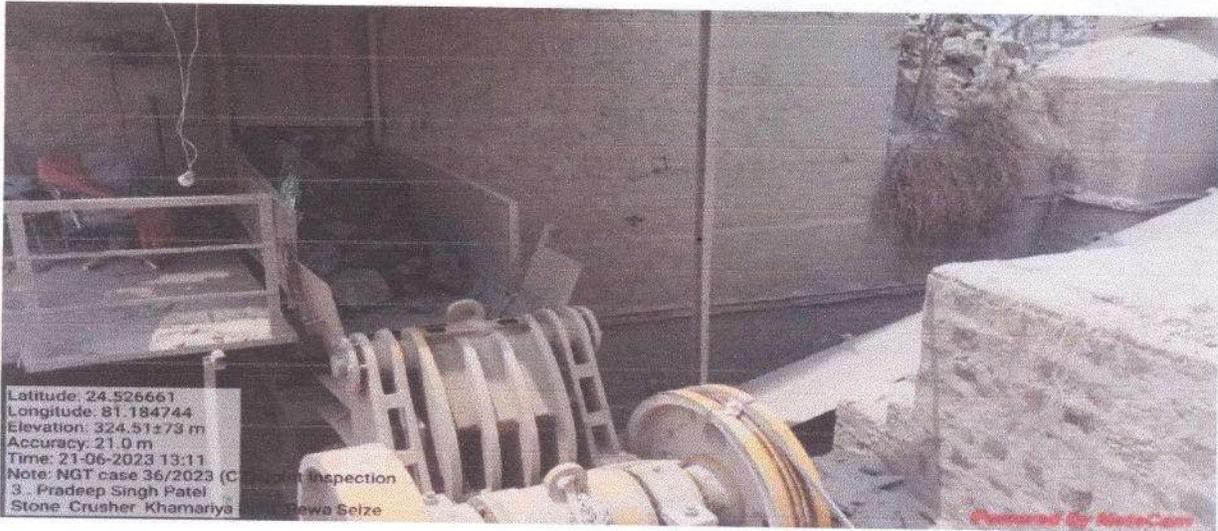
**1. M/s Mahadev Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa**



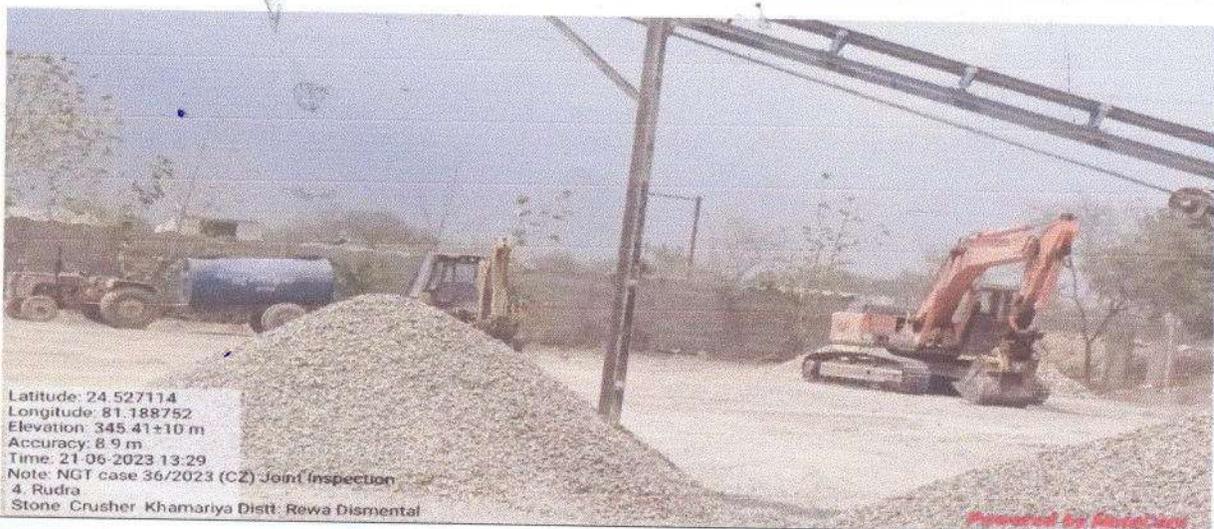
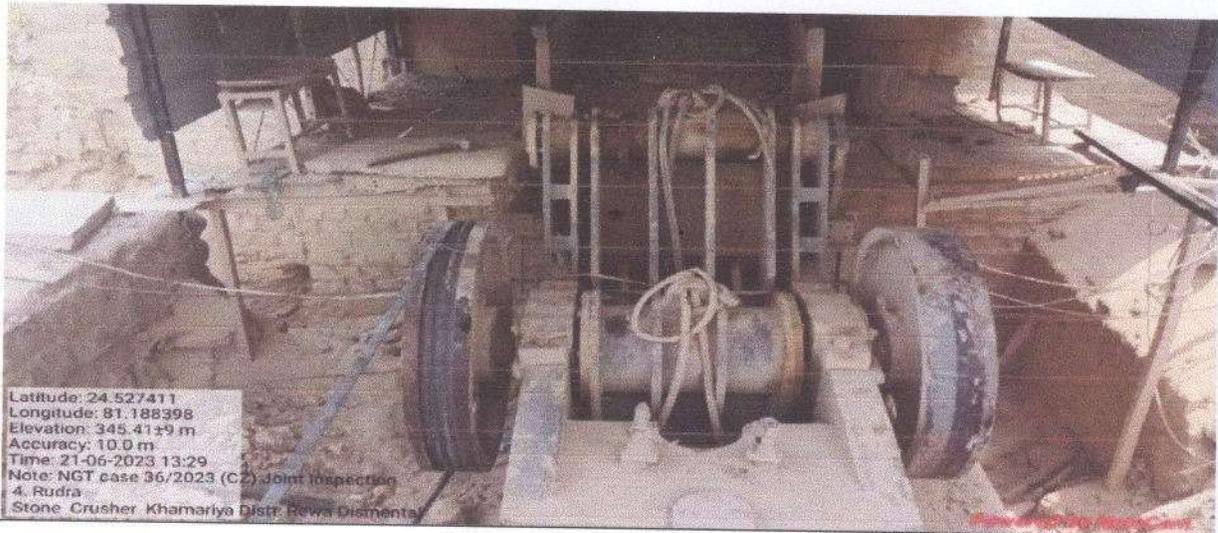
**2. M/s Satguru Stone Crusher Vill. Khamariya teh. Huzur Distt. Rewa (Dismantle)**



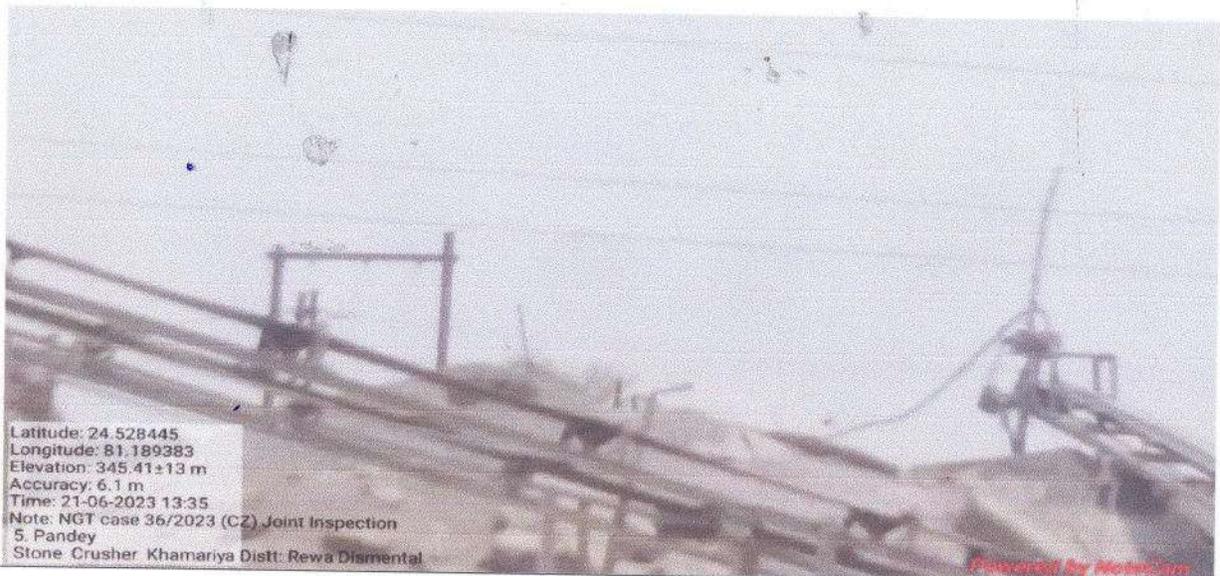
3. M/s Pradeep Stone Crusher Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa



#### 4. M/s Rudra Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa



**5. M/s Pandey Stone Crusher Vill. Bholgarh (Khamariya) teh. Huzur Distt. Rewa**



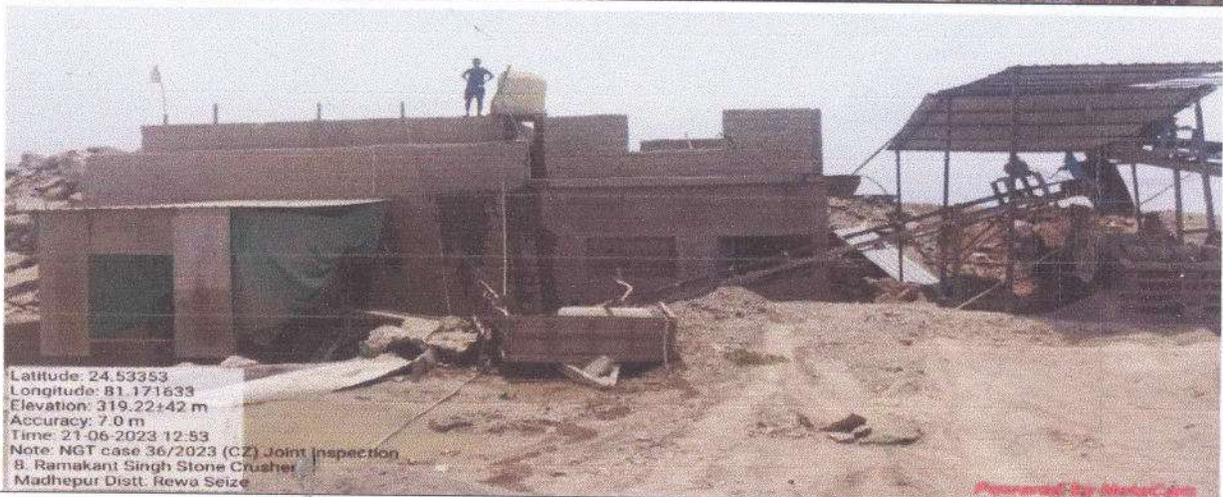
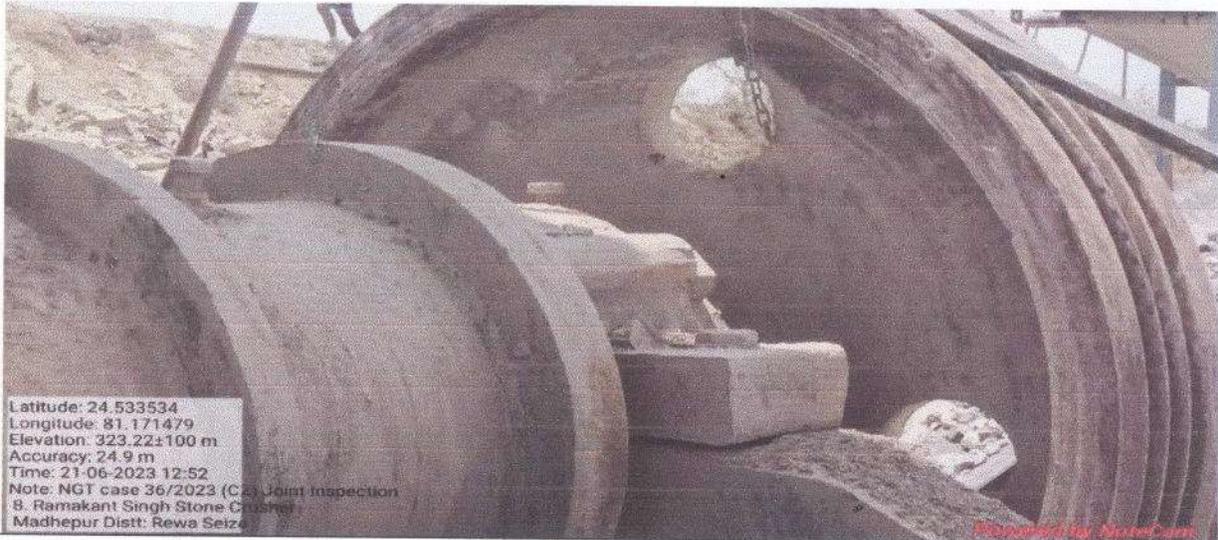
**6. M/s Jagdamba (Janardan tiwari) Stone Crusher Vill. Khamahariya teh. Huzur Distt. Rewa**



**7. M/s Suneel Dwivedi Stone Crusher Vill. Madhepur teh. Huzur Distt. Rewa**



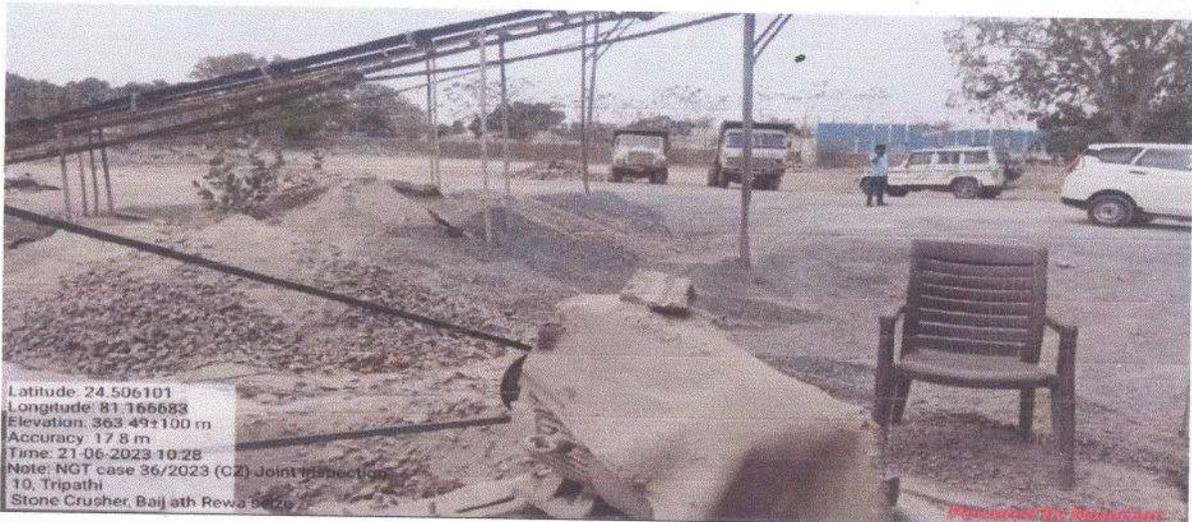
**8. M/s Om Shri Radhe Radhe Stone Crusher (Rama Kant Singh) Vill. Madhepur  
teh. Huzur Distt. Rewa**



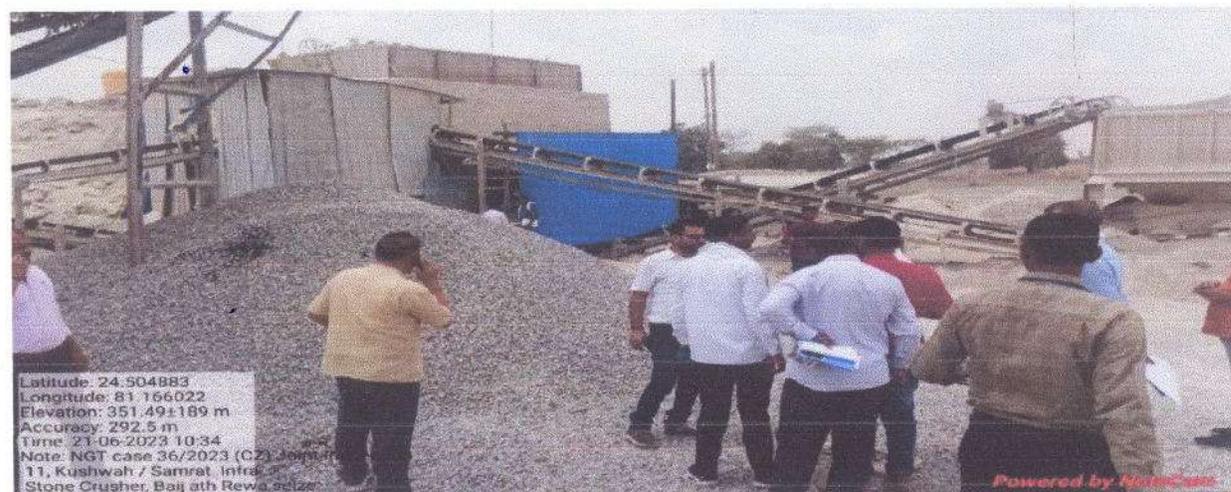
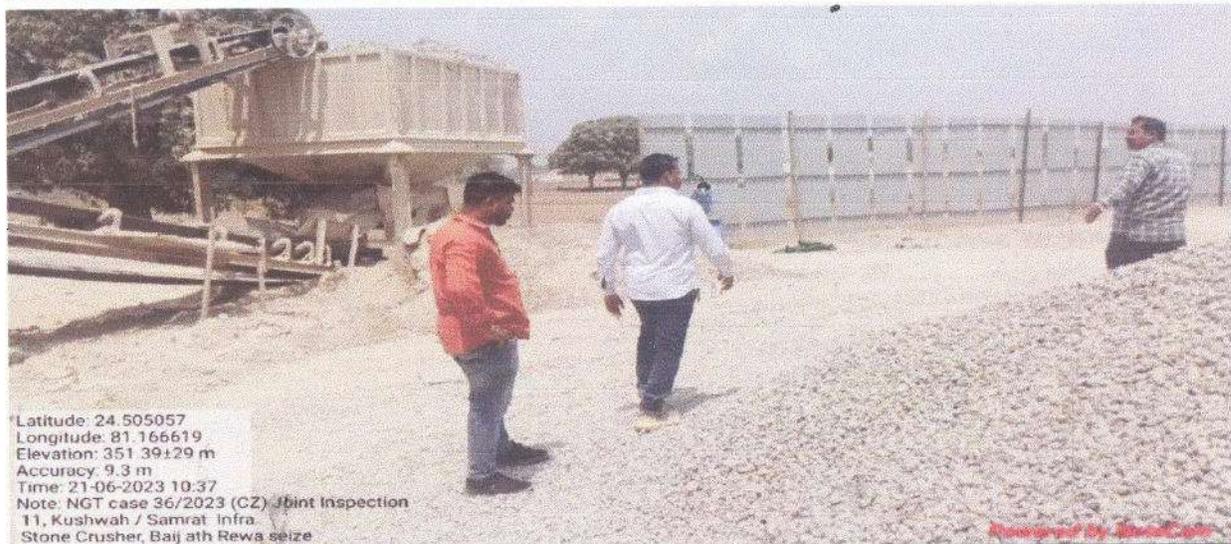
**9. M/s Bajrang Stone Crusher (Ram Lal Singh) Vill. Sonara teh. Huzur Distt. Rewa**



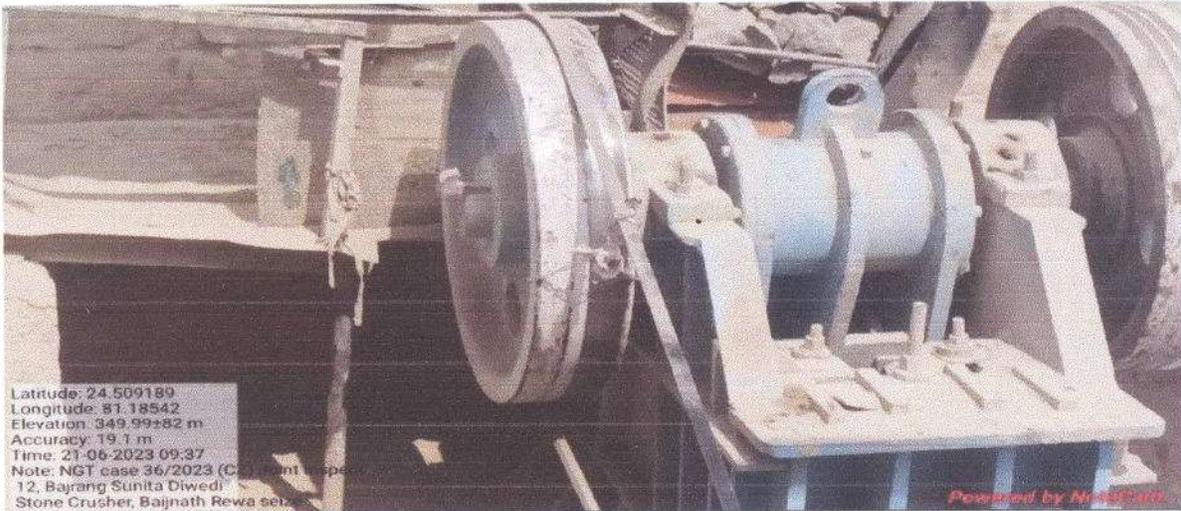
10. M/s Jai Stone Crusher (Tripathi) Vill. Baijnath teh. Huzur Distt. Rewa



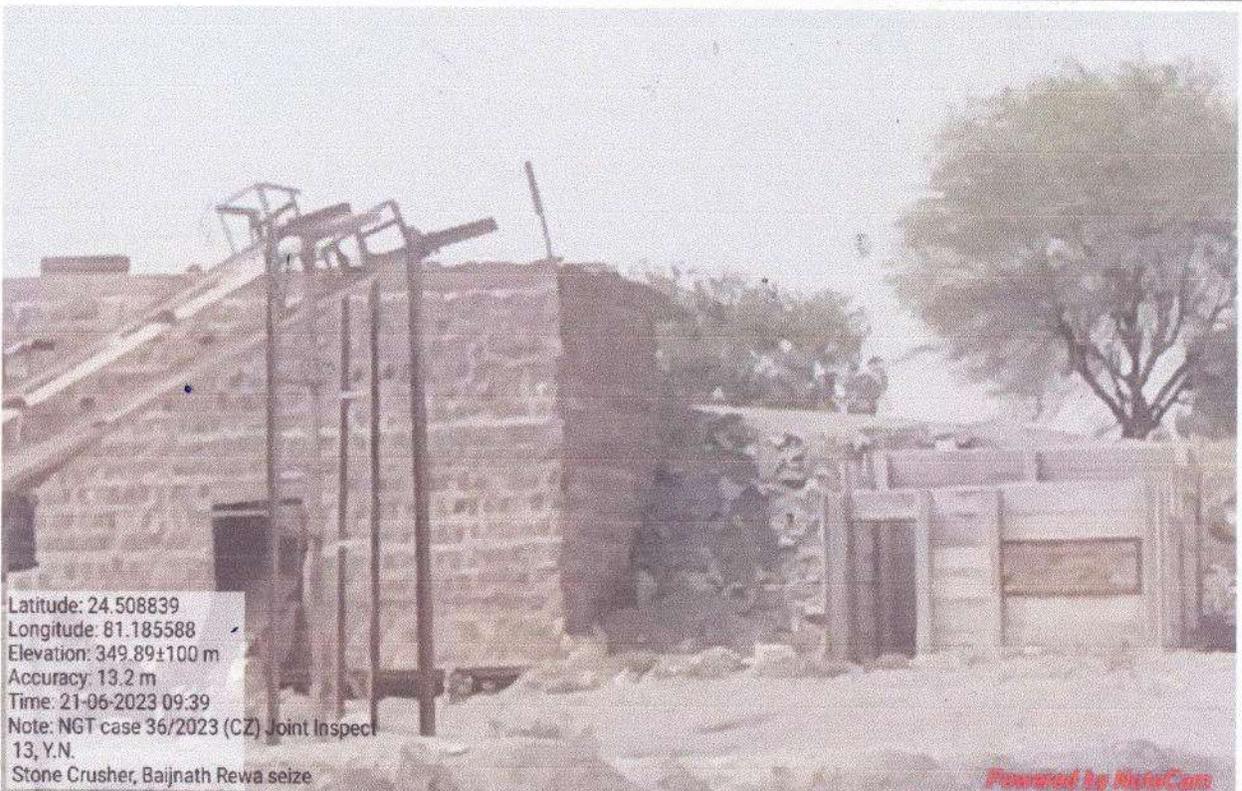
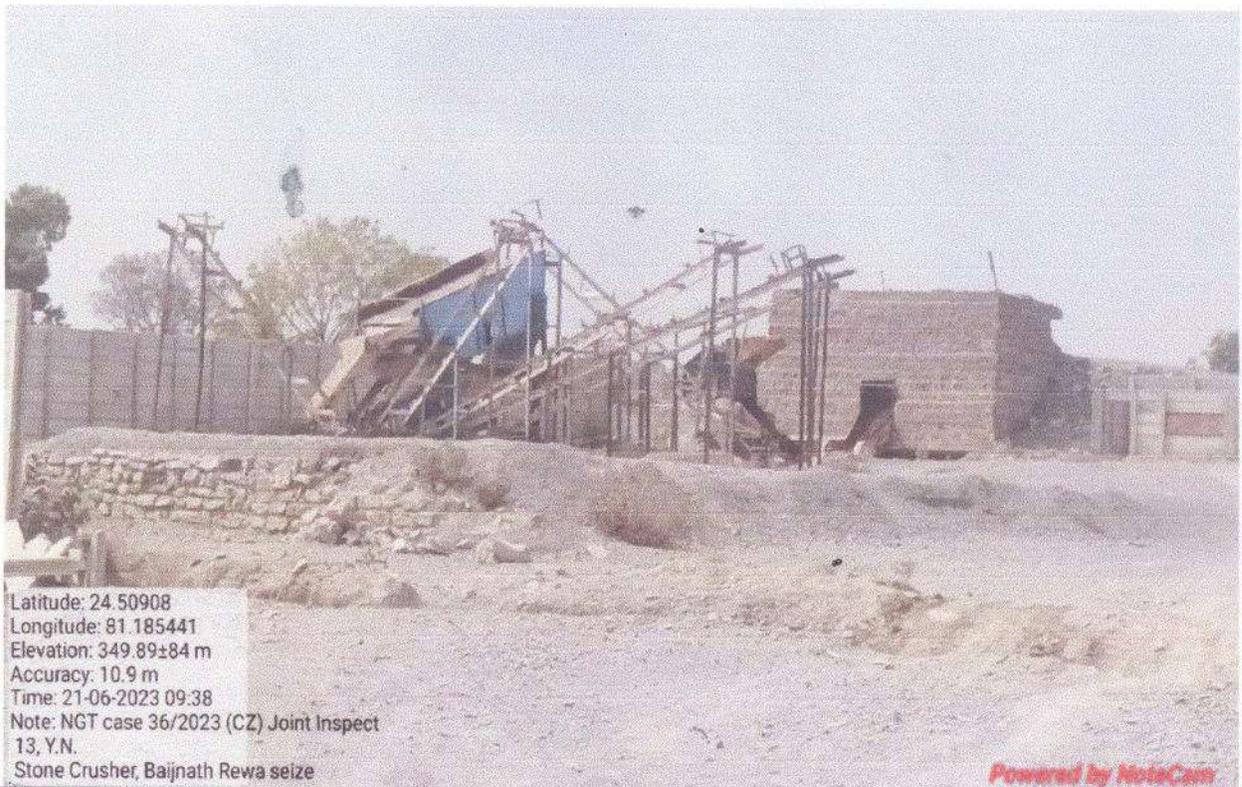
**11. M/s Samrat Infra Company Stone Crusher (Kushwayha) Vill. Baijnath teh. Huzur Distt. Rewa**



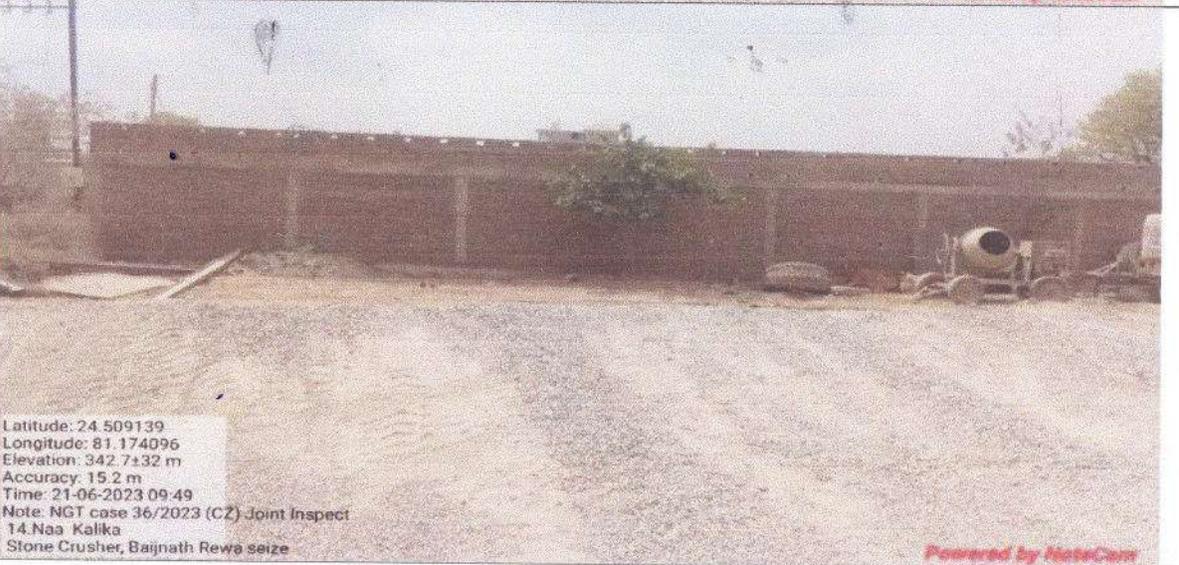
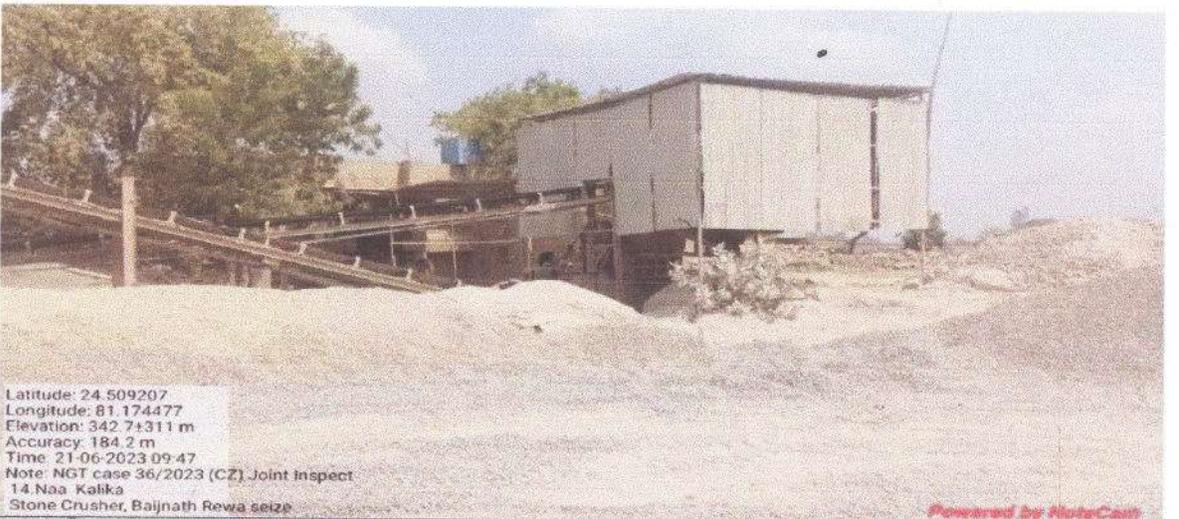
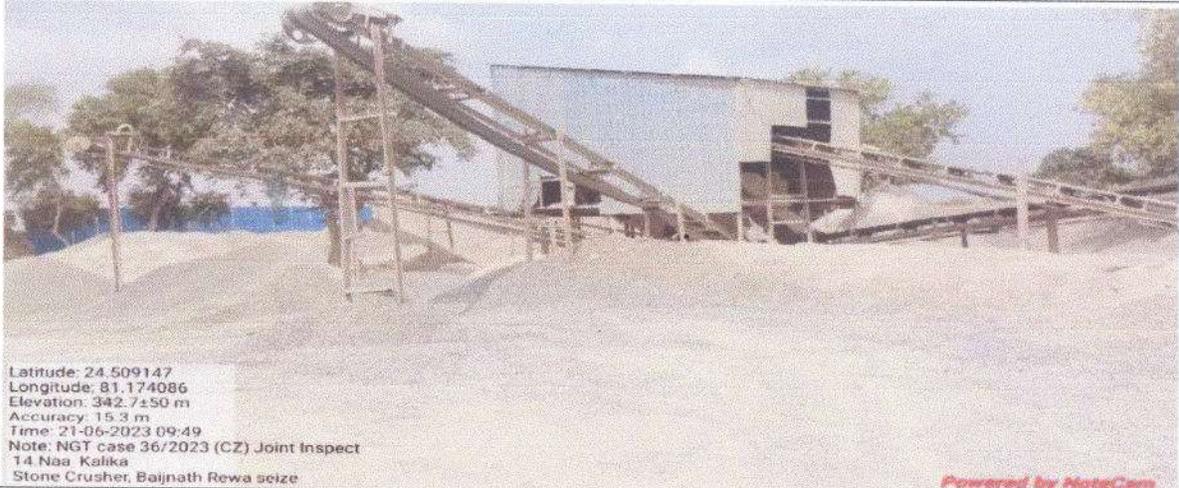
**12. M/s Suneeta Dwivedi (Bajrang) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa**



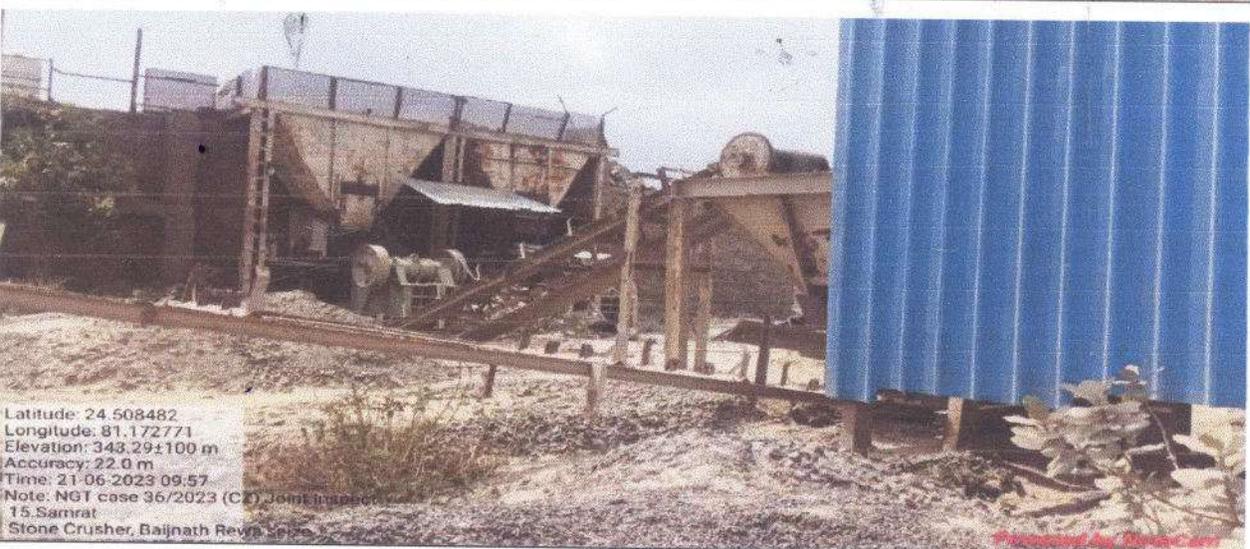
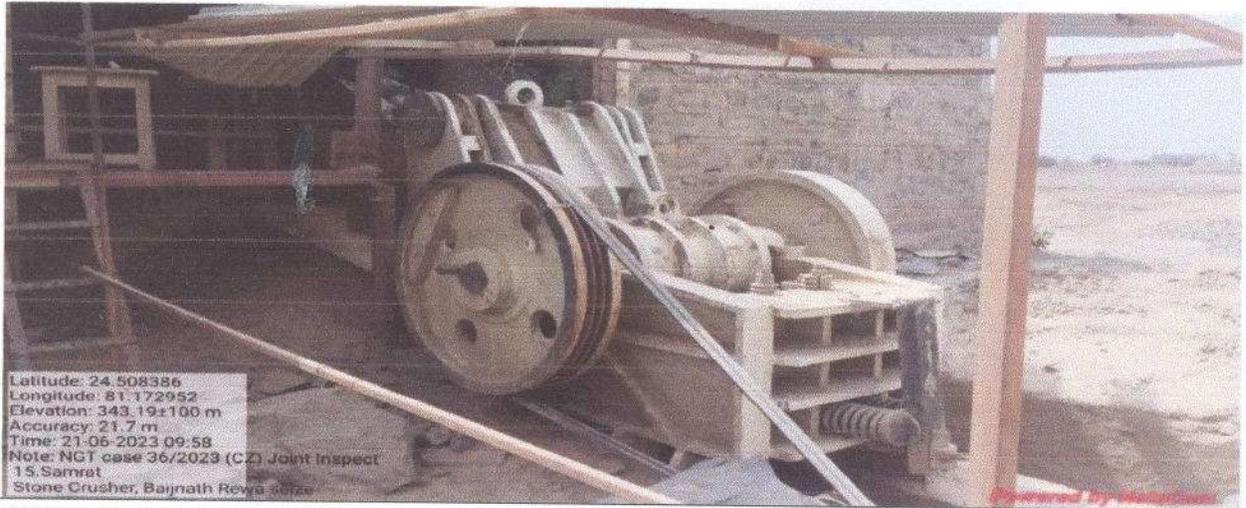
**13. M/s Y.N. Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa (Closed)**



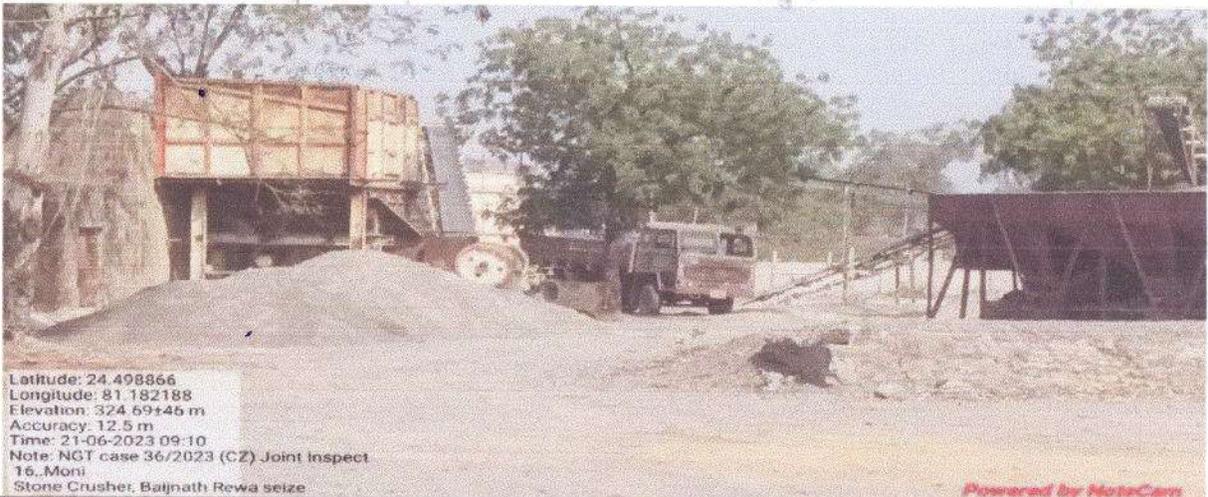
**14. M/s Maa Kalika Minaral Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa**



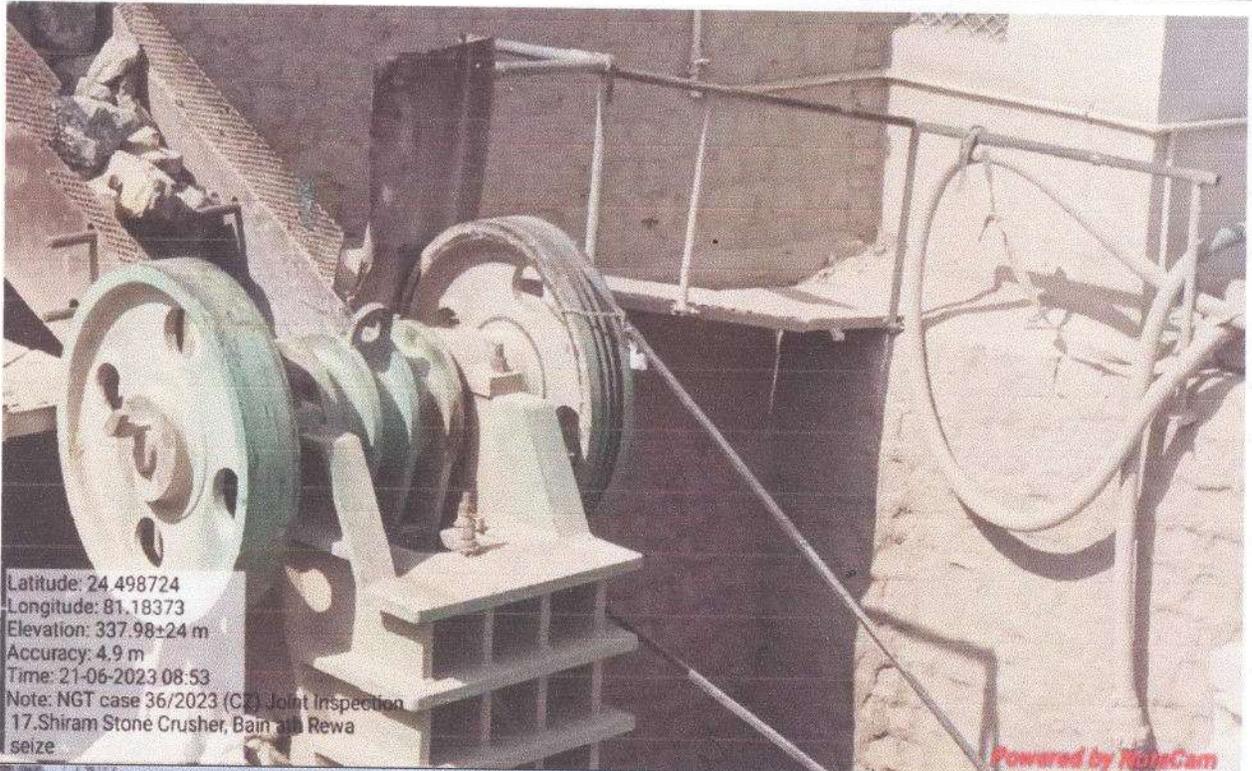
15. M/s Samrat Stone Crusher Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa



16. M/s Moni (Kobara Tarmik) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa



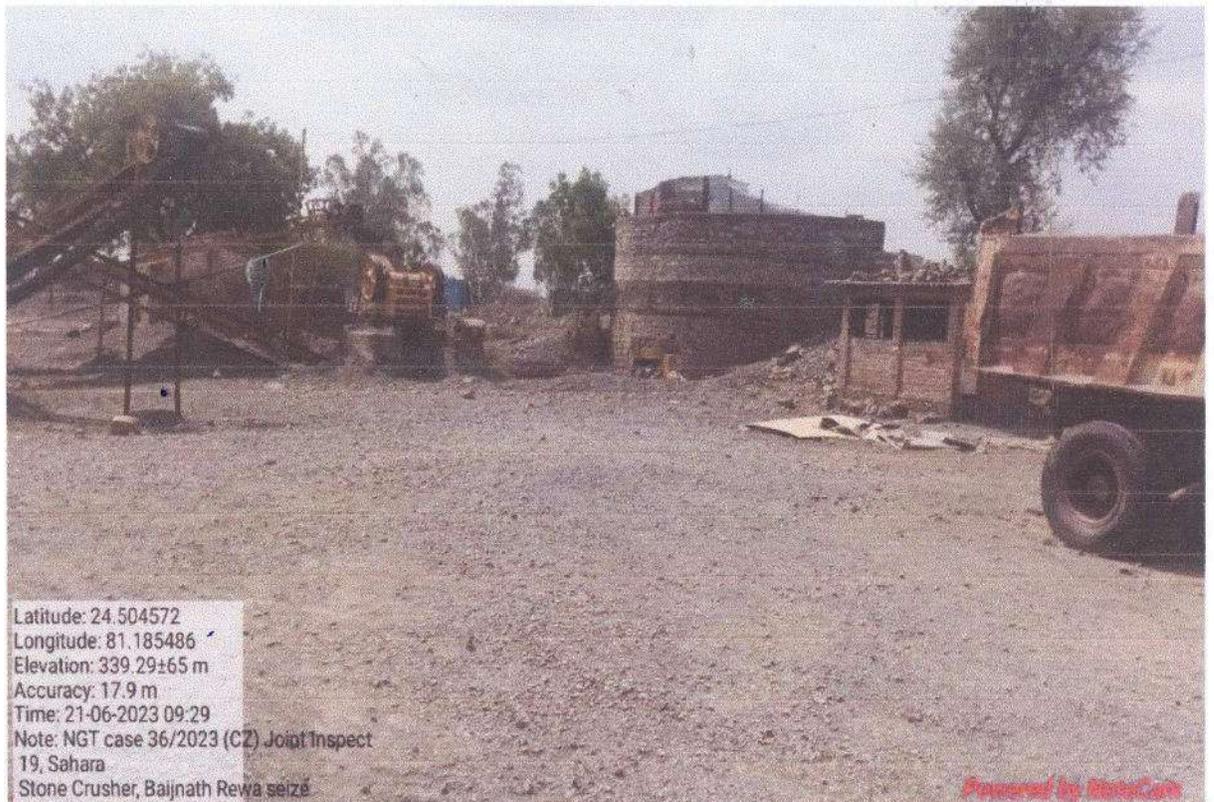
17. M/s Shri Ram Stone Crusher (Rajendra Tamrkar)Vill. Baijnath teh. Huzur Distt. Rewa



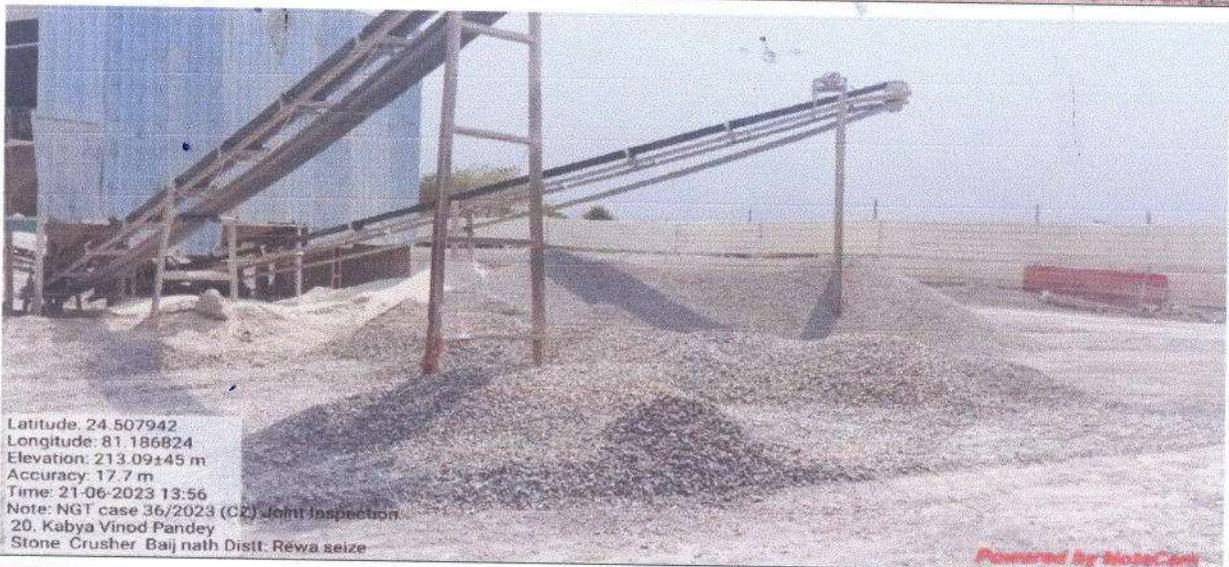
**18. M/s Krishna Minerals and Mining Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa**



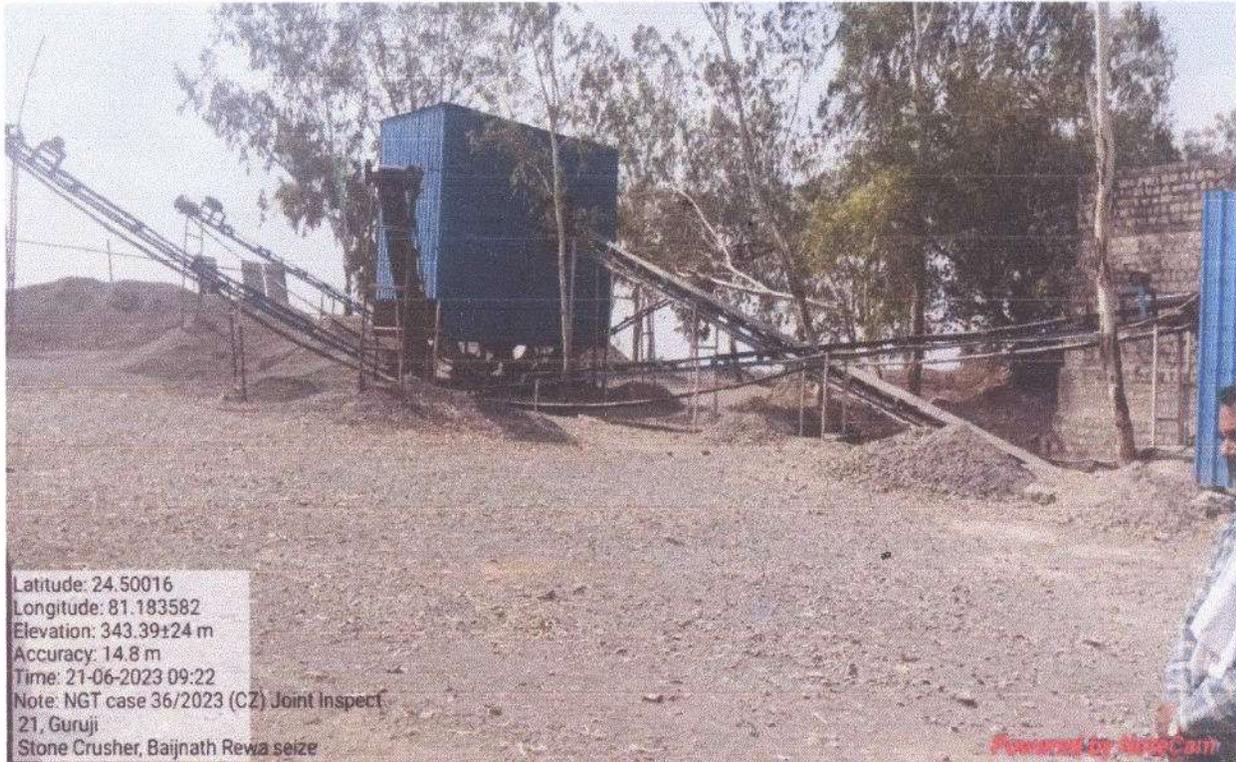
19. M/s Sahara Stone Crusher Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa



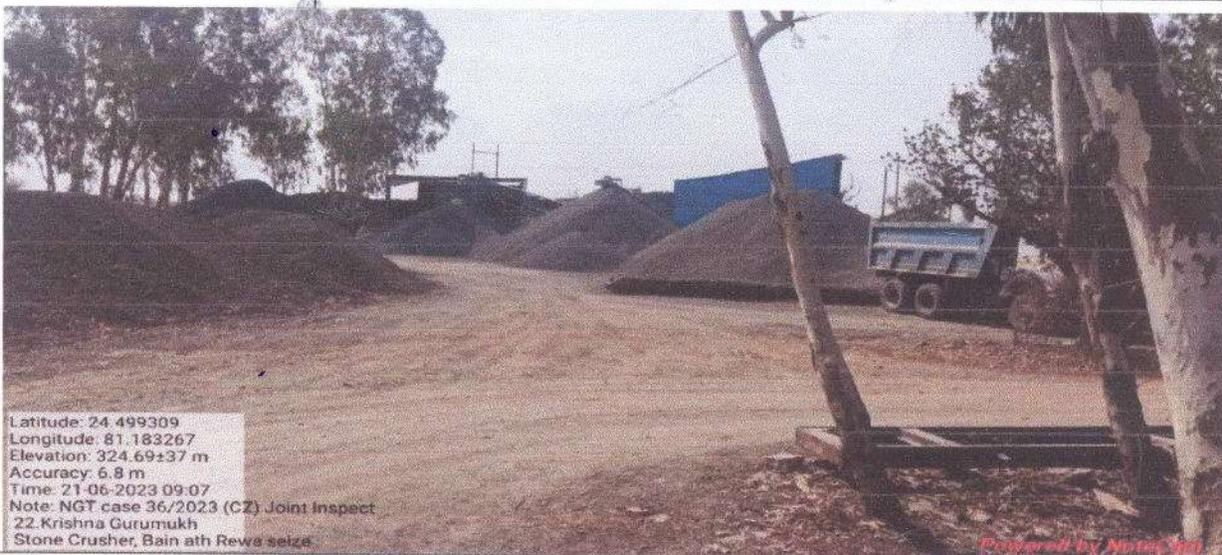
20. M/s Pandey Stone Crusher (Kabya) Vill. Baijnath teh. Huzur Distt. Rewa



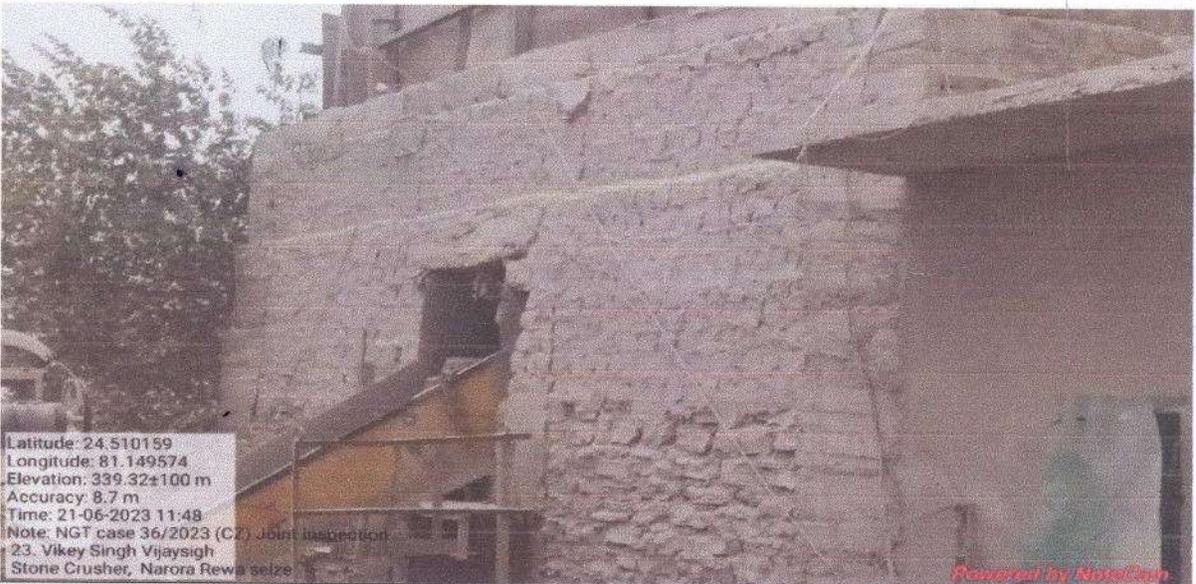
21. M/s Guru ji Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa



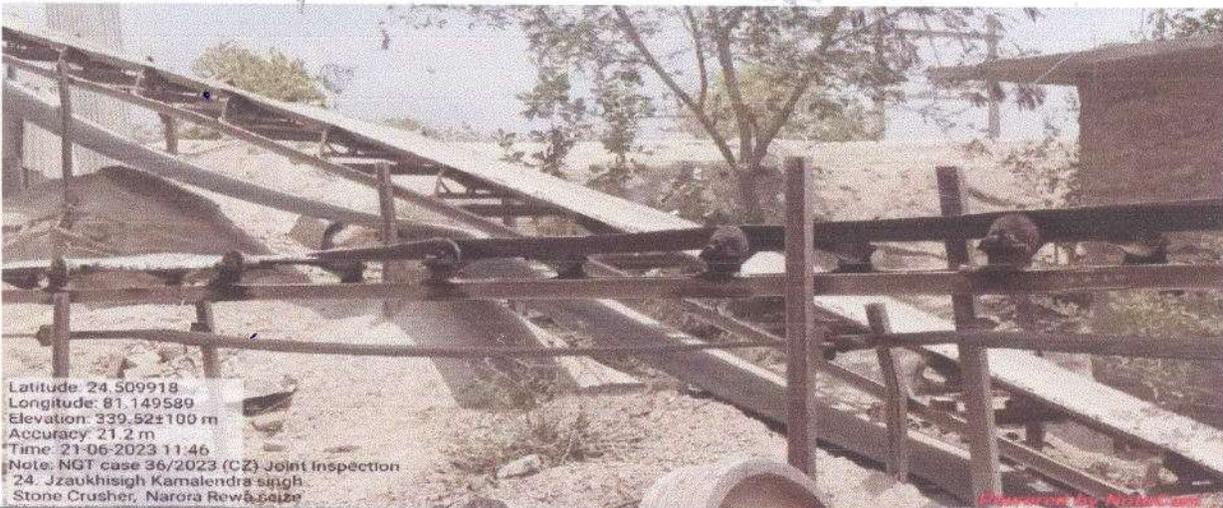
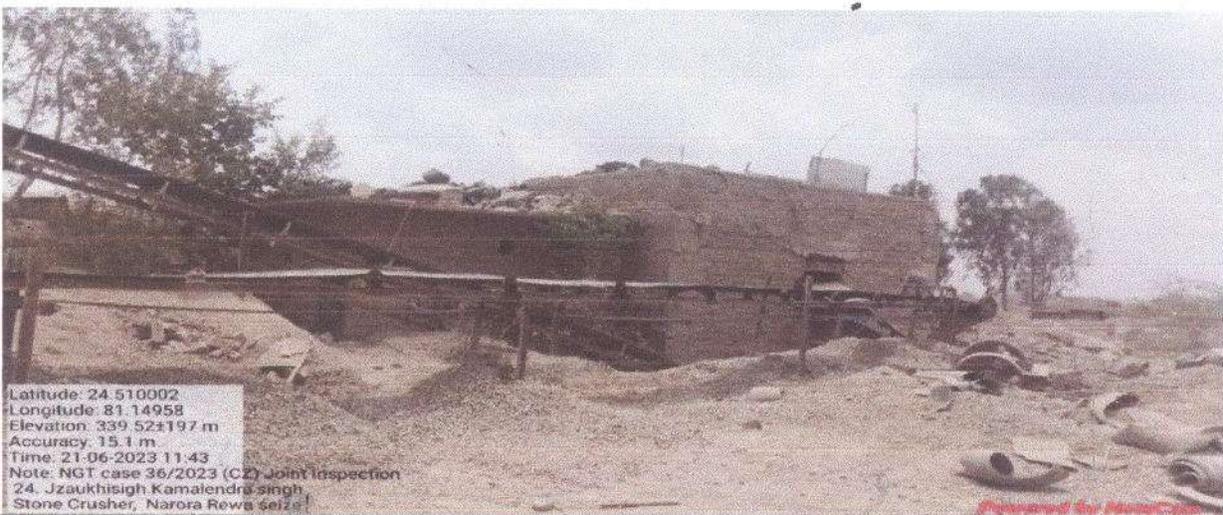
**22. M/s Krishna Crushing (Guru Mukh) Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa**



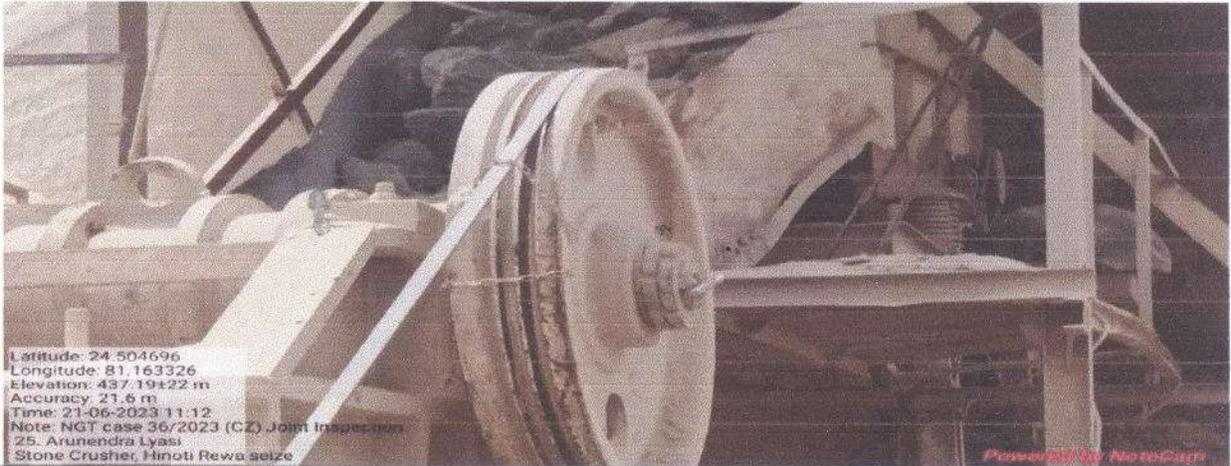
**23. M/s Vikky Stone Crusher (Vijay Singh) Vill. Narora teh. Huzur Distt. Rewa**



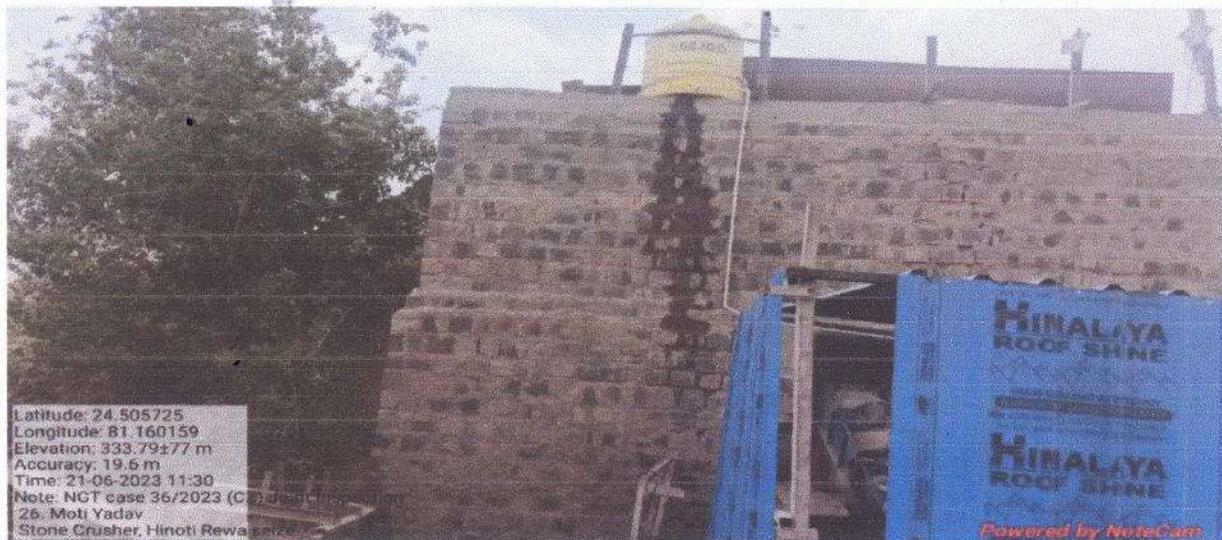
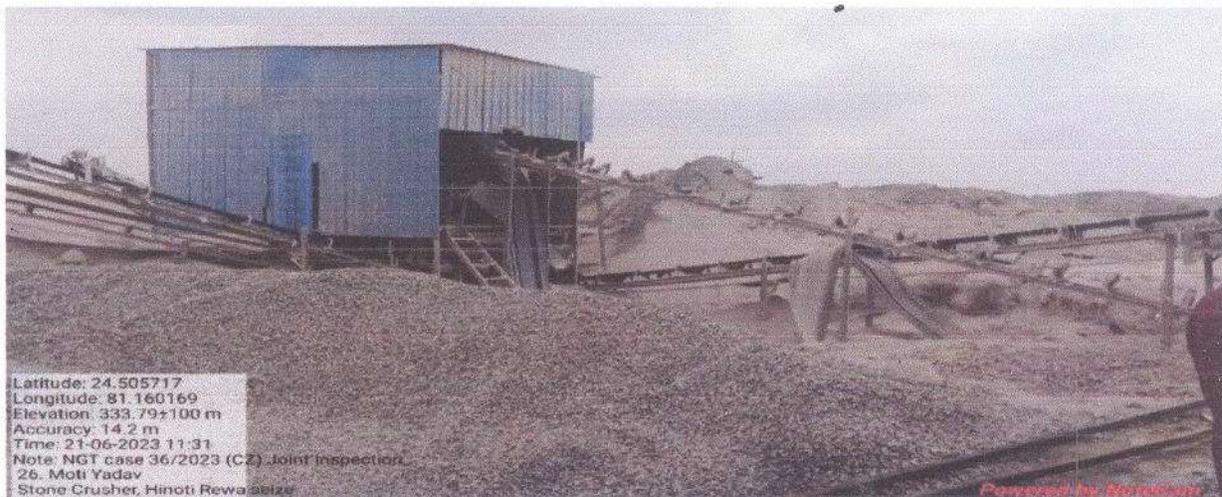
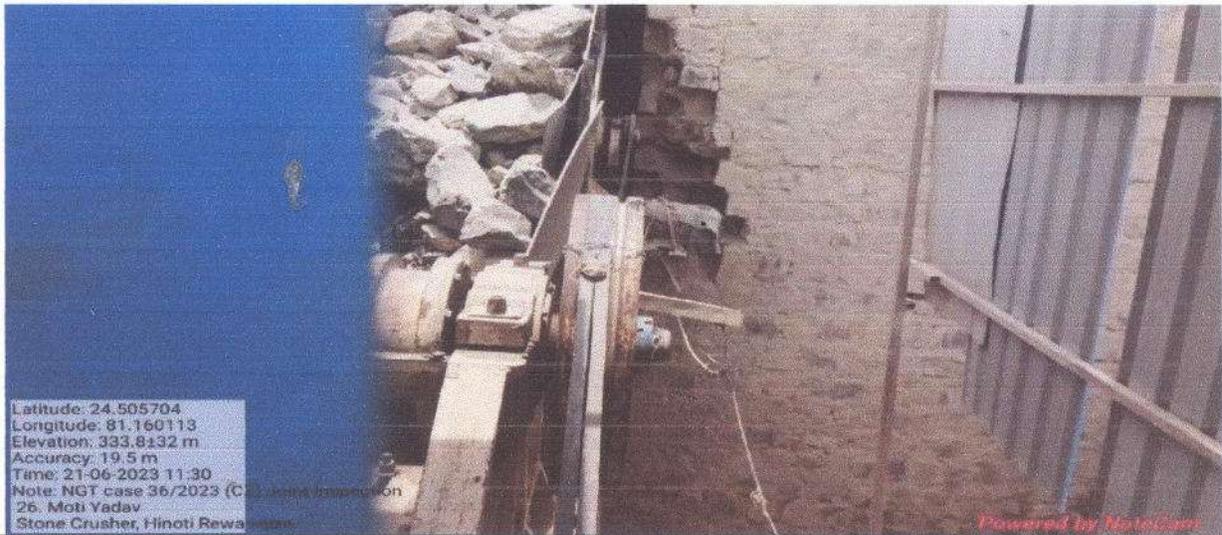
24. M/s Jai Hanuman Stone Crusher (Saukhi Singh)Vill. Narora teh. Huzur Distt. Rewa



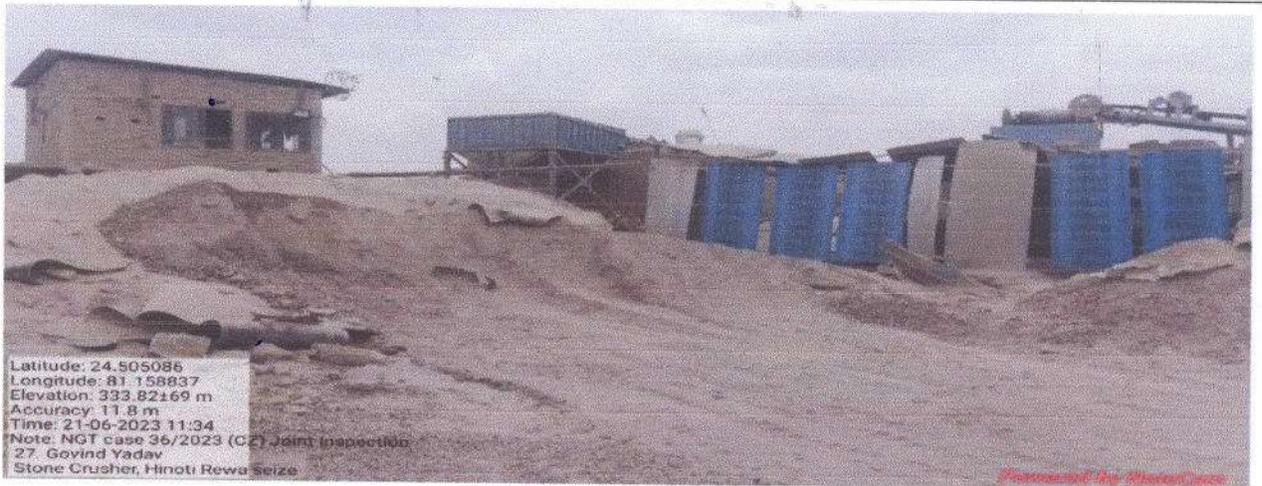
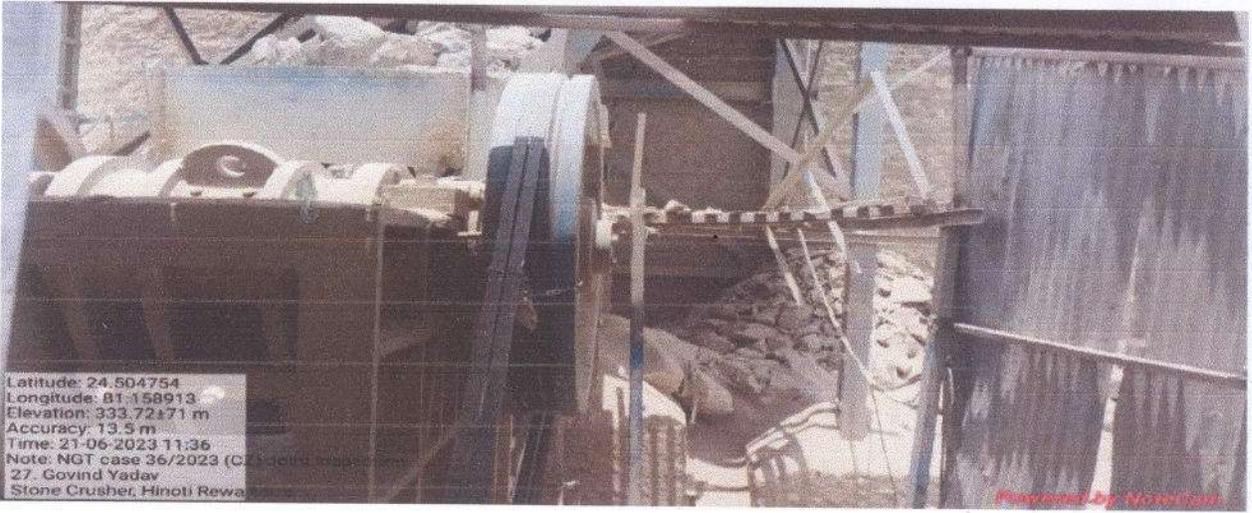
25. M/s Sidhivinyak Stone Crusher (Arundendra Payasi) Vill. Hinauti teh. Huzur Distt. Rewa



**26. M/s Mahalaxmi Stone Crusher (Moti Yadav) Vill. Hinauti teh. Huzur Distt. Rewa**



27. M/s Govind Stone Crusher (Govind Yadav)Vill. Hinauti teh. Huzur Distt. Rewa



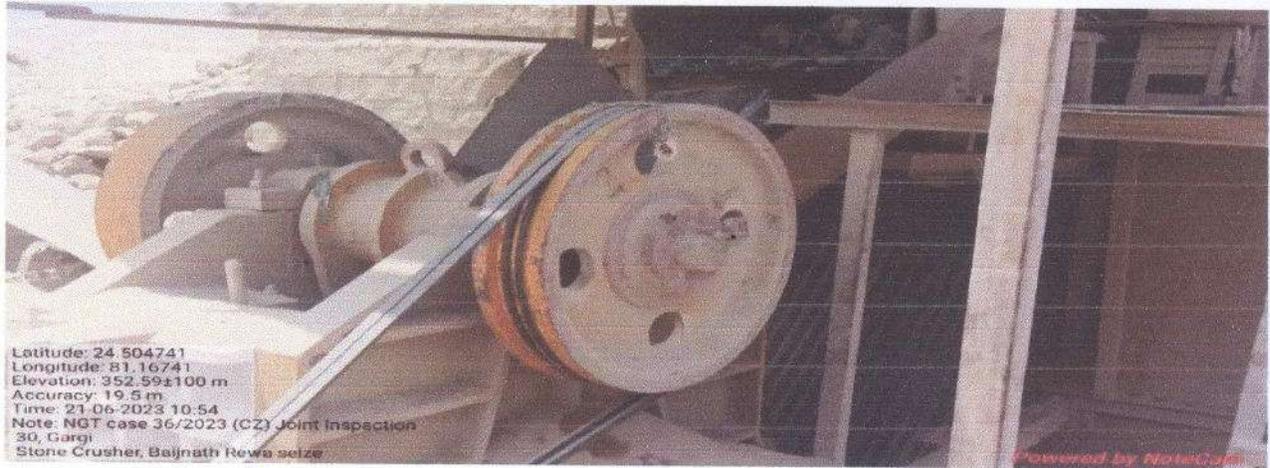
**28. M/s Pooja (Shyam Bajpa) Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa  
M/s Araju (Old) Stone Crusher Vill. Hinauti teh. Huzur Distt. Rewa**



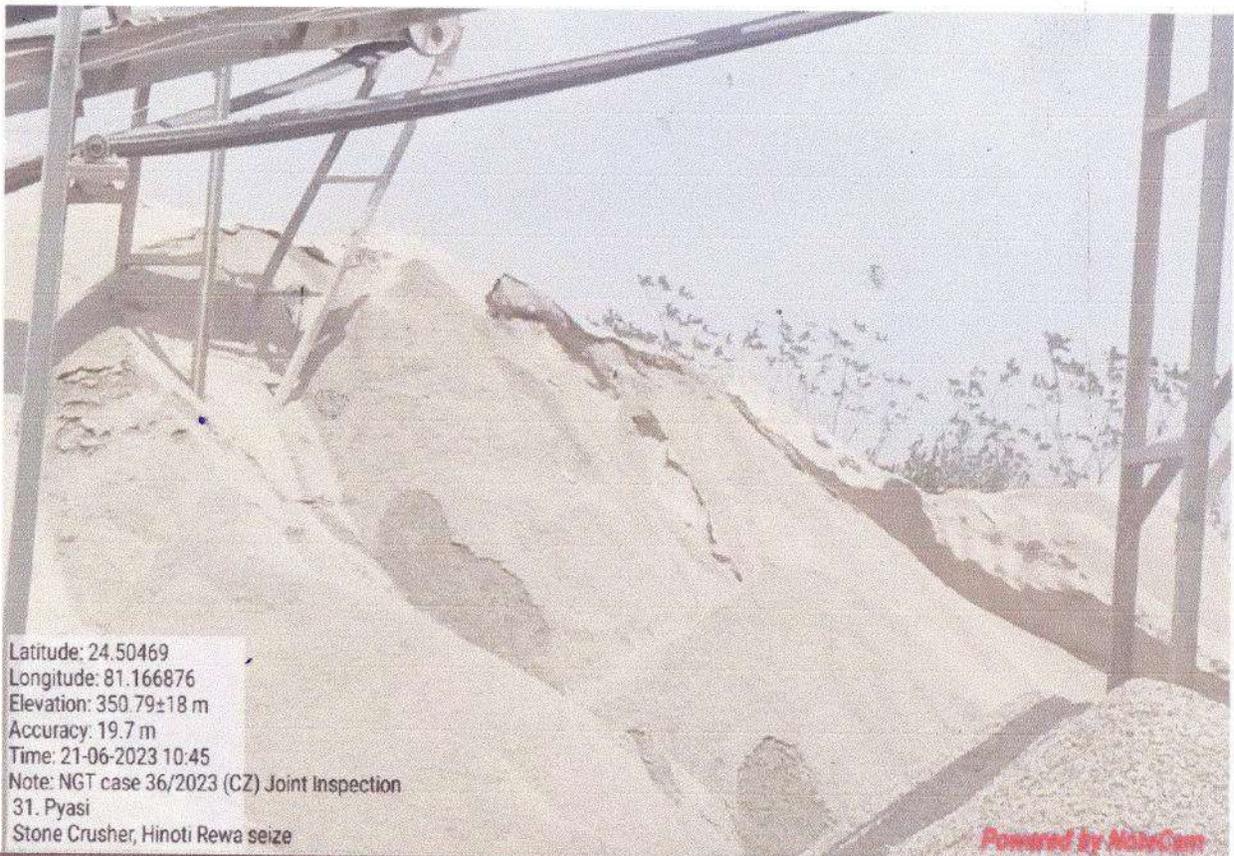
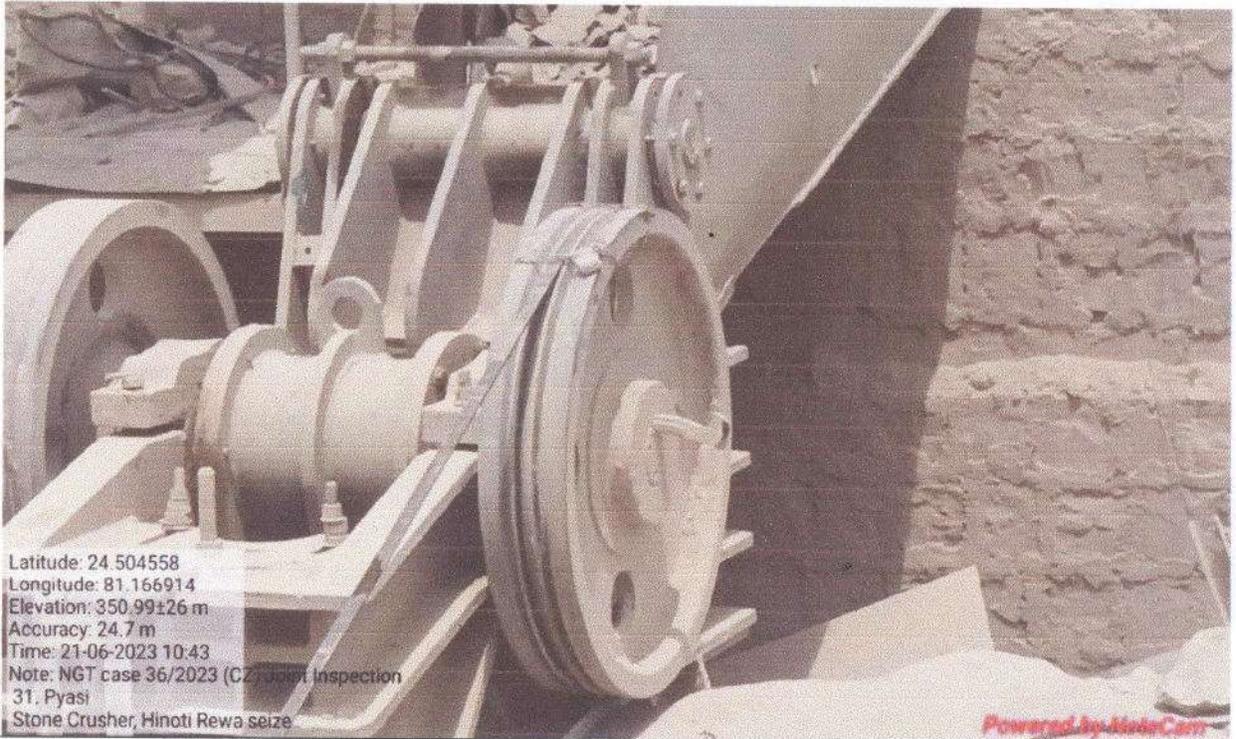
29. M/s Aparna Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa



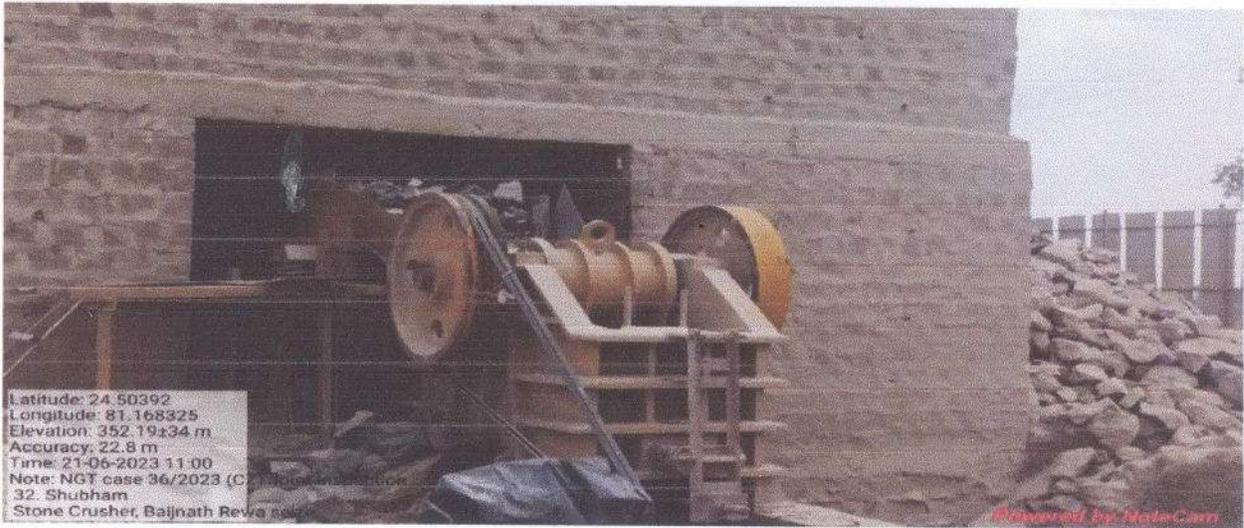
**30. M/s Gargi Stone Crusher Vill. Baijnath teh. Huzur Distt. Rewa**



**31. M/s Durga Stone Crusher (Pyasi)Vill. Baijnath teh. Huzur Distt. Rewa**



**32. M/s Baghwati Stone Crusher (Shubham) Vill. Baijnath teh. Huzur Distt. Rewa**



## Photographs

NGT. Case OA 36/2023 (CZ)

**Ambient Air Quality Monitoring Stations AAQM**

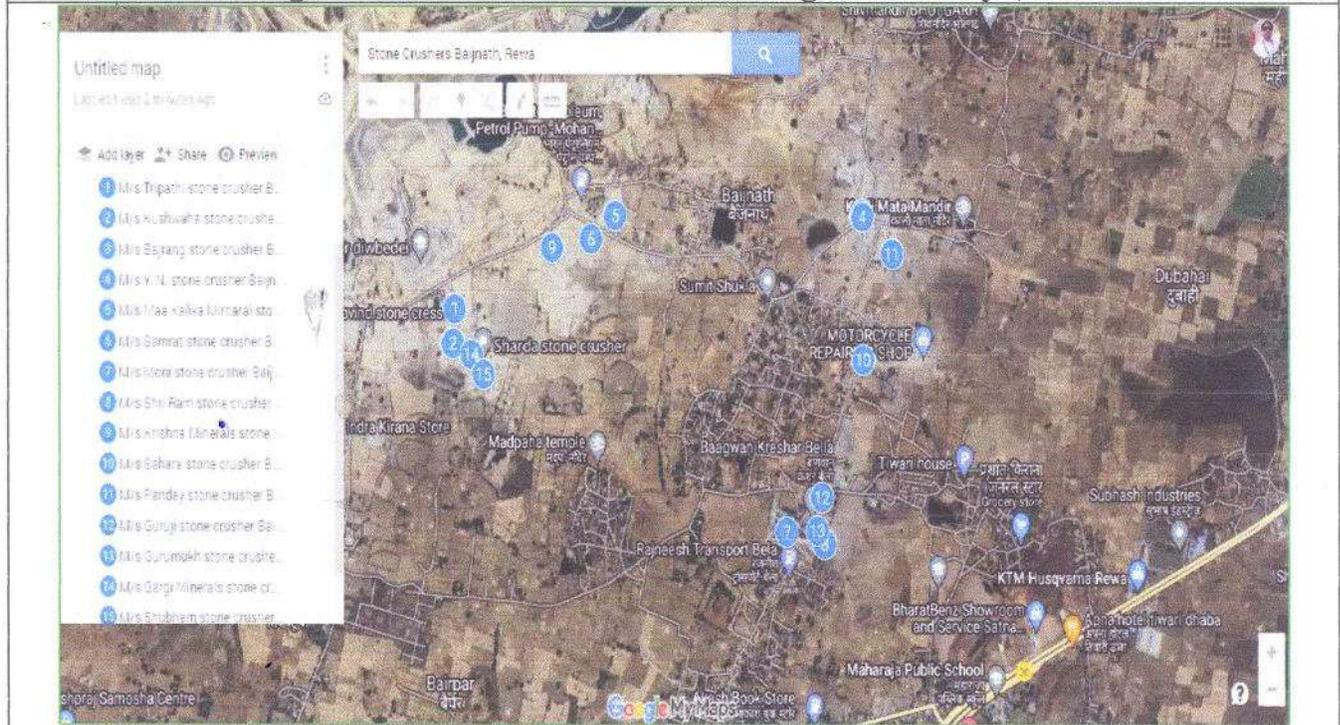
Date of Monitoring 21<sup>st</sup> June 2023

 <div style="background-color: black; color: white; padding: 5px; margin-top: 5px;"> <p style="text-align: right; font-size: small;">GPS Map Camera</p> <p><b>Madhepur, Madhya Pradesh, India</b>                      G5P5+MM4, Naubasta Rd, Madhepur, Madhya Pradesh 486450, India                      Lat 24.537369°                      Long 81.158633°                      21/06/23 11:24 AM GMT +05:30</p> <p style="font-size: x-small;">Google</p> </div>	 <div style="background-color: black; color: white; padding: 5px; margin-top: 5px;"> <p style="text-align: right; font-size: small;">GPS Map Camera</p> <p><b>Bajjnath, Madhya Pradesh, India</b>                      G54J+9M, Bajjnath, Madhya Pradesh 486450, India                      Lat 24.505898°                      Long 81.181895°                      21/06/23 09:25 AM GMT +05:30</p> <p style="font-size: x-small;">Google</p> </div>
<p>AAQM at Village <b>Madhepur</b> House of Sh. Lekhan Singh</p>	<p>AAQM at Village <b>Khamariya</b> House of Sh. Sataya Naryan Dubey</p>
 <div style="background-color: black; color: white; padding: 5px; margin-top: 5px;"> <p style="text-align: right; font-size: small;">GPS Map Camera</p> <p><b>Bajjnath, Madhya Pradesh, India</b>                      Naubasta Rd, Bajjnath, Madhya Pradesh 486450, India                      Lat 24.498686°                      Long 81.182099°                      21/06/23 10:53 AM GMT +05:30</p> <p style="font-size: x-small;">Google</p> </div>	 <div style="background-color: black; color: white; padding: 5px; margin-top: 5px;"> <p style="text-align: right; font-size: small;">GPS Map Camera</p> <p><b>Bajjnath, Madhya Pradesh, India</b>                      Unnamed Road, Bajjnath, Madhya Pradesh 486450, India                      Lat 24.517288°                      Long 81.185094°                      21/06/23 09:48 AM GMT +05:30</p> <p style="font-size: x-small;">Google</p> </div>
<p>AAQM at Village <b>Hinoti</b> House of Sh. Sukhendra Shukla</p>	<p>AAQM at Village <b>Bajjnath</b> House of Sh. Lalji Mishra</p>

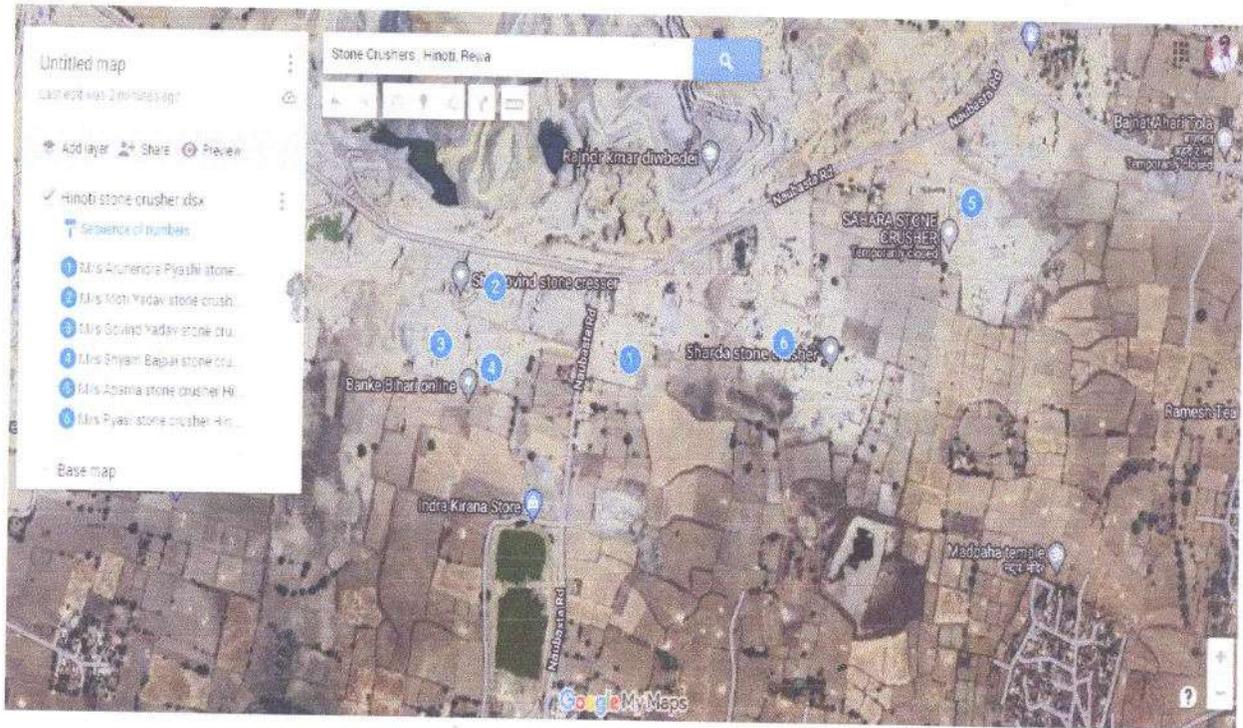
Google view Photograph of Stone Crusher area villages



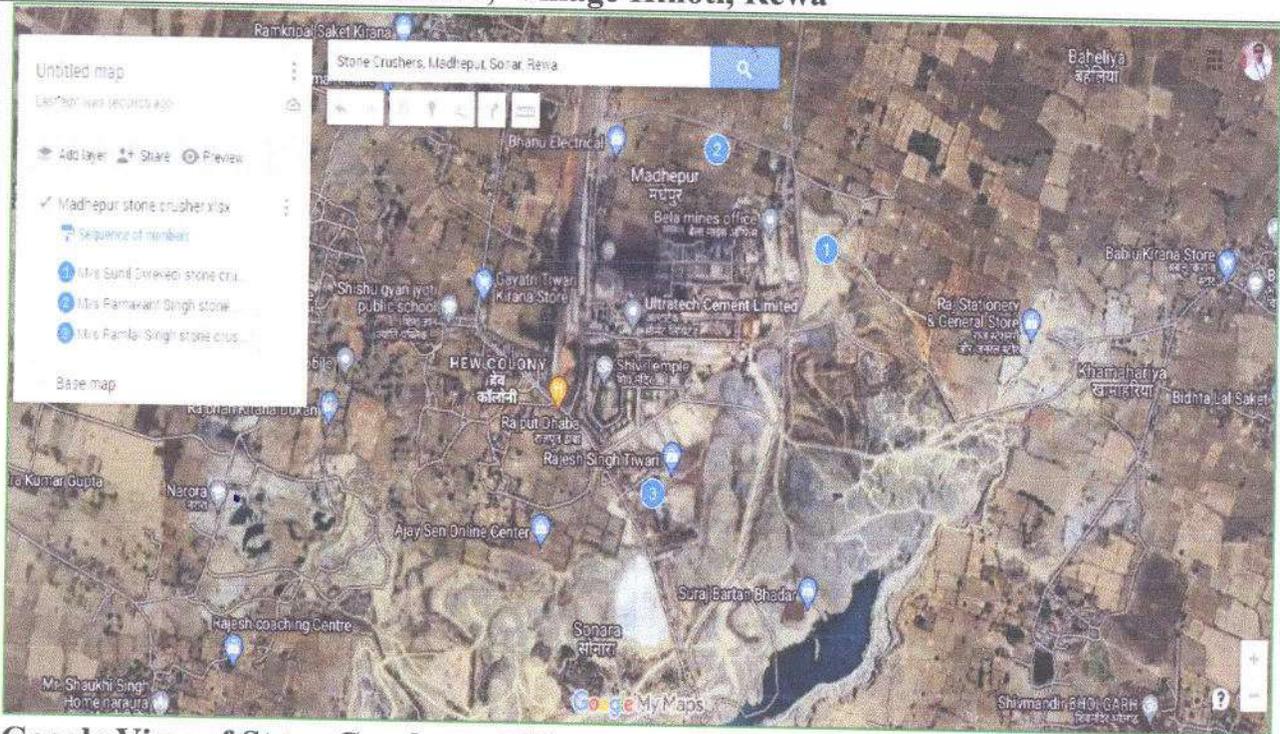
Google View of Stone Crushers, Village Khamariya, Rewa



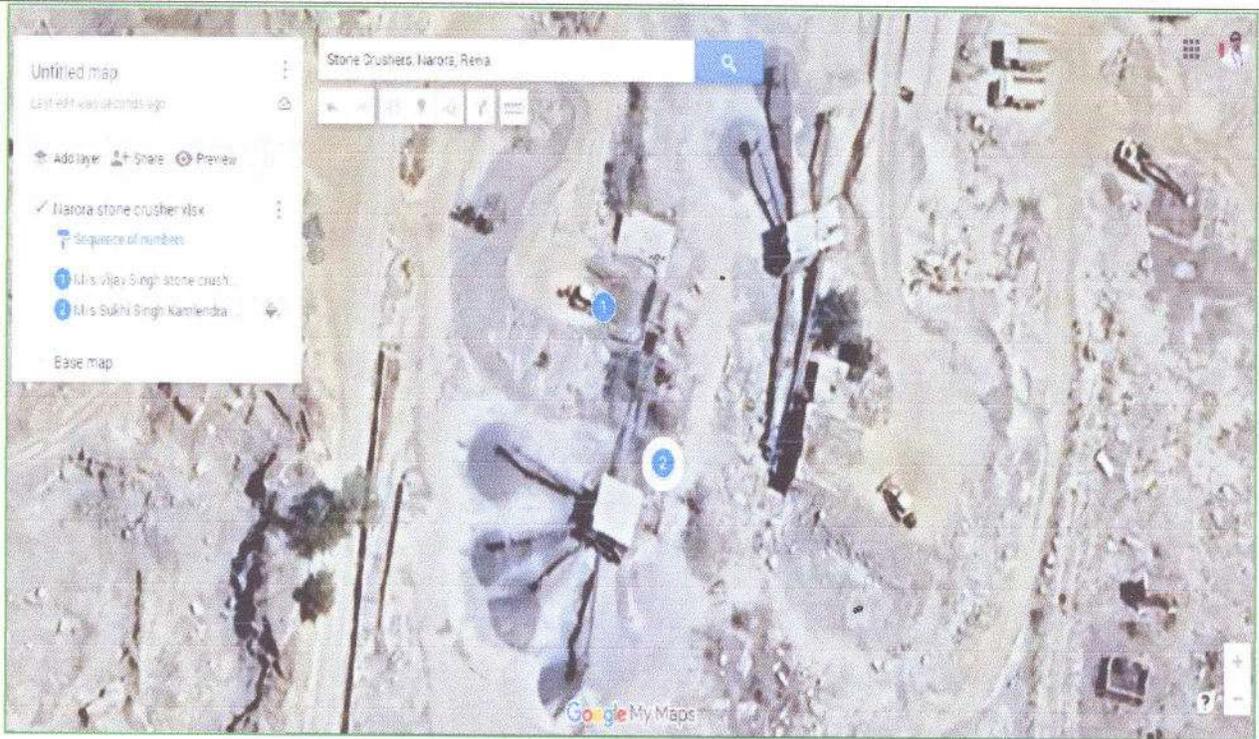
Google View of Stone Crushers, Village Baijnath, Rewa



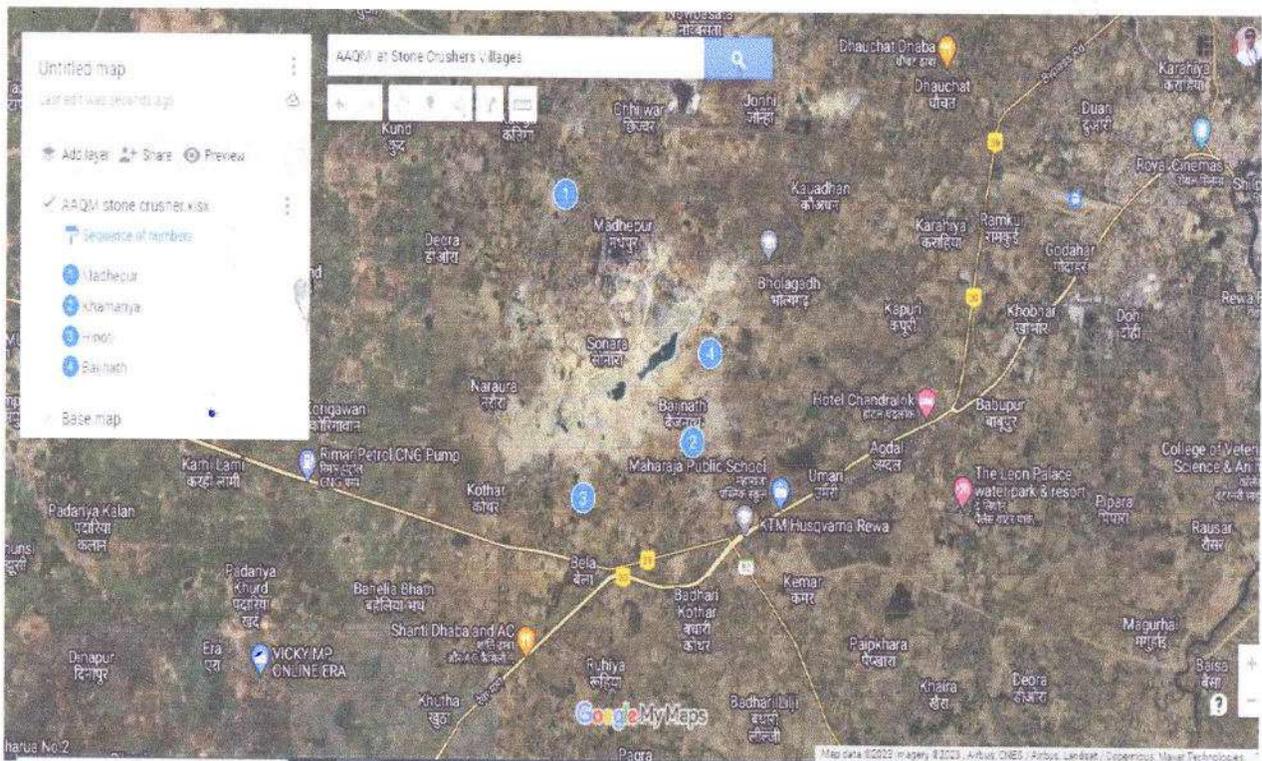
**Google View of Stone Crushers, Village Hinoti, Rewa**



**Google View of Stone Crushers, Village Madhepur & Sonar, Rewa**



**Google View of Stone Crushers, Village Narora, Rewa**



**Google View of AAQM locations at Stone Crushers adjoining Villages**

## कार्यालय कलेक्टर (खनिज शाखा) जिला रीवा (म.प्र.)

E-mail:- modgmrew@mp.gov.in

कमांक 2105/खनिज/2023

रीवा दिनांक 20/06/2023...

प्रति,

क्षेत्रीय अधिकारी,

म0प्र0 प्रदूषण नियंत्रण बोर्ड

जिला रीवा (म0प्र0)



विषय :- माननीय राष्ट्रीय हरित अधिकरण प्रकरण कमांक 36/2023

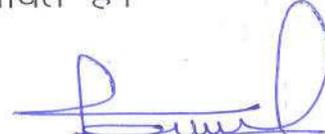
के संबंध में जानकारी देने बावत्।

संदर्भ :- आपका पत्र कमांक 684 रीवा दिनांक 09.06.2023 के संबंध में।

--00--

उपरोक्त संदर्भित विषयांतर्गत माननीय राष्ट्रीय हरित अधिकरण प्रकरण कमांक 36/2023 के संबंध में संलग्न निर्धारित प्रपत्र में वांछित जानकारी आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्न :- उपरोक्तानुसार

  
 प्रमुख अधिकारी, खनिज शाखा  
 हेतु कलेक्टर, जिला (रीवा) (म.प्र.)

3/7

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड जिला सीवा द्वारा माननीय राष्ट्रीय हरित अधिकरण प्रकरण क्रमांक 36/2023 के संबंध में वांछित जानकारी का विवरण।

क्र.	स्टॉन केशर का नाम व पता	स्थापना दिनांक	खदान की स्थिति का विवरण	भाष्यारण की वैधता	अवैध उत्खनन के संबंध में की गई कार्यवाही का विवरण
1	नेसर्स महादेव स्टोन केशर प्रो श्री राजय सिंह	30.04.2020	ग्राम खम्हरिया तहसील हुजूर ख.क. 117 रकबा 01.600 हे० में स्वीकृत उत्खनिपट्टाभारक से कय अनुबंध पर खनिज आपूर्ति।	स्वीकृत अवधि 30.09.2021 से 29.09.2024 तक।	
2	नेसर्स प्रदीप स्टोन केशर प्रो श्री प्रदीप सिंह	01.05.2018	ग्राम दादर तहसील हुजूर ख.क. 903/3 रकबा 01.294 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 17.01.2014 से 16.01.2024 तक स्वीकृत।	स्वीकृत अवधि 08.03.2019 से 07.03.2021 तक। नवकरण आवेदन विचारधीन।	
3	नेसर्स रुद्र स्टोन केशर प्रो श्री नगोरकर सिंह	01.03.2016	ग्राम खम्हरिया तहसील हुजूर ख.क. 117 रकबा 01.600 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 04.07.2019 से 03.07.2029 तक स्वीकृत।	स्वीकृत उत्खनिपट्टा क्षेत्र में केशर स्थापित किए जाने के फलस्वरूप भाष्यारण की आवश्यकता नहीं।	
4	नेसर्स पाण्डेय स्टोन केशर प्रो श्री गुलाब पाण्डेय	01.01.2017	ग्राम खम्हरिया तहसील हुजूर ख.क. 120 119 रकबा 02.000 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 30.08.2017 से 29.08.2027 तक स्वीकृत।	स्वीकृत अवधि 14.08.2018 से 13.08.2021 तक। नवकरण आवेदन विचारधीन।	
5	नेसर्स जगदन्दा स्टोन केशर प्रो जगदन्दा लियारी	08.11.2016	ग्राम खम्हरिया तहसील हुजूर ख.क. 93/2/2, 94/4/1 व अन्य रकबा 01.555 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 28.05.2019 से 27.05.2029 तक स्वीकृत।	स्वीकृत उत्खनिपट्टा क्षेत्र में केशर स्थापित किए जाने के फलस्वरूप भाष्यारण की आवश्यकता नहीं।	ग्राम बैजनाथ, खम्हरिया, भोलगाढ, सोनरा, नरीया, छिजवार एवं मद्धेपुर एवं आसापास क्षेत्र में प्राप्त शिकायतों पर विगत वर्षों में खनिज अमले द्वारा समय समय पर प्रगादी कार्यवाहीयां की जाकर कुल 206 प्रकरण पंजीबद्ध कर सांशि रूपये 8665175.00 जुर्माना सांशि वसूल की गई है।
6	नेसर्स सुनील स्टोन केशर प्रो सुनील द्विवेदी	08.09.2019	ग्राम भोलगाढ तहसील हुजूर ख.क. 407 408, 411 व अन्य रकबा 01.048 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 05.11.2015 से 04.11.2025 तक स्वीकृत।	अवैध भाष्यारण का प्रकरण पंजीबद्ध।	
7	नेसर्स राजरंग स्टोन केशर प्रो प्रकाश सिंह ग्राम सोनरा तहसील हुजूर जिला सीवा (म090)	विना समाप्ति	ग्राम सोनरा तहसील हुजूर ख.क. तहसील हुजूर ख.क. 148 रकबा 05.837 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 23.03.2093 से 50 वर्ष तक स्वीकृत।	स्वीकृत उत्खनिपट्टा क्षेत्र में केशर स्थापित किए जाने के फलस्वरूप भाष्यारण की आवश्यकता नहीं।	
8	नेसर्स जय स्टोन केशर प्रो श्री प्रदीप त्रिपाठी	01.10.2012	ग्राम भोलगाढ तहसील हुजूर ख.क. 407 408, 411 व अन्य रकबा 01.048 हे० में स्वीकृत उत्खनिपट्टाभारक से कय अनुबंध पर खनिज आपूर्ति।	स्वीकृत अवधि 10.01.2018 से 09.01.2023 तक। नवकरण आवेदन विचारधीन।	
9	नेसर्स सभाट इन्फ्रा कम्पनी स्टोन केशर प्रो सचिन कुशवाहा	29.03.2019	ग्राम पड़िया तहसील हुजूर ख.क. 365 रकबा 01.053 हे० में स्वीकृत उत्खनिपट्टाभारक से कय अनुबंध पर खनिज आपूर्ति।	स्वीकृत अवधि 20.03.2020 से 19.03.2023 तक। नवकरण आवेदन विचारधीन।	
10	नेसर्स सुनीता द्विवेदी स्टोन केशर प्रो श्रीमती सुनीता द्विवेदी	01.11.2017	ग्राम खम्हरिया तहसील हुजूर ख.क. 124 रकबा 01.283 हे० क्षेत्र में खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उत्खनिपट्टा अवधि 22.01.2014 से 21.01.2024 तक स्वीकृत।	स्वीकृत अवधि 24.04.2021 से 23.04.2024 तक।	

11	मेसर्स मॉ कालिका स्टोन केशर प्रो. श्री विवेक सिंह	01.08.2015	जिला शैव समीपवर्ती ग्राम कोठार जिला सतना में खनिज पत्थर (आंत्रिक क्रिया द्वारा सिट्टी निर्माण) हेतु उत्खनियट्टा स्वीकृत।	स्वीकृत अवधि 29.12.2022 से 28.12.2027 तक।	
12	मेसर्स सम्राट स्टोन केशर प्रो. उमेश कुशवाहा	01.02.2019	जिला शैव समीपवर्ती ग्राम कोठार जिला सतना में स्वीकृत उत्खनियट्टाधारक से केय अनुबंध पर खनिज आपूर्ति।	स्वीकृत अवधि 30.07.2019 से 29.07.2022 तक। नवकरण आवेदन विचारधीन।	
13	मेसर्स कोबरा टारमिक एण्ड हॉटमिक्स स्टोन स्टोन केशर (मौनी स्टोन केशर)	01.04.2011	ग्राम बैजनाथ तहसील हुजूर ख.क. 129, 130 रकबा 03.114 हे0 क्षेत्र में खनिज यूनापत्थर हेतु खनियट्टा अवधि 30.09.2034 तक स्वीकृत।	स्वीकृत अवधि 25.03.2017 से 24.03.2022 तक। नवकरण आवेदन विचारधीन।	
14	मेसर्स श्रीराम स्टोन केशर प्रो. श्री राजेन्द्र ताम्रकार	04.04.2014	ग्राम मधुपुर तहसील हुजूर ख.क. 338 रकबा 02.430 हे0 क्षेत्र में खनिज यूनापत्थर हेतु खनियट्टा अवधि 10.06.1991 से 50 वर्ष तक स्वीकृत।	स्वीकृत अवधि 07.03.2020 से 06.03.2023 तक। नवकरण आवेदन विचारधीन।	
15	मेसर्स कृष्णा मिनरल्स एण्ड माइनिंग स्टोन केशर प्रो. श्री सोनल	01.03.2019	-	स्वीकृत अवधि 07.03.2020 से 06.03.2023 तक। नवकरण आवेदन विचारधीन।	
16	मेसर्स साहाय स्टोन केशर प्रो. श्री अजरन सिद्धदीक्षी	01.06.2018	ग्राम खम्हरिया तहसील हुजूर ख.क. 175, 177, 178 रकबा 0.939 हे0 क्षेत्र में खनिज पत्थर (आंत्रिक क्रिया द्वारा सिट्टी निर्माण) हेतु उत्खनियट्टा अवधि 15.02.2005 से 14.02.2025 तक स्वीकृत।	स्वीकृत अवधि 09.09.2019 से 08.09.2022 तक। नवकरण आवेदन विचारधीन।	
17	मेसर्स गुलाबी स्टोन केशर प्रो. श्री प्रकाश तारानी	1990	ग्राम बैजनाथ तहसील हुजूर ख.क. 32 रकबा 04.048 हे0 क्षेत्र में खनिज यूनापत्थर हेतु खनियट्टा अवधि 18.01.2001 से 17.01.2051 तक स्वीकृत।	अवैध भण्डारण का प्रकरण पंजीबद्ध आवेदन विचारधीन।	
18	मेसर्स कृष्णा कृशिंग (गुलमुख) प्रो. श्री अदिनाथ वाघयानी	01.04.2004	-	स्वीकृत अवधि 07.03.2020 से 06.03.2023 तक। नवकरण आवेदन विचारधीन।	
19	मेसर्स विवेकी स्टोन केशर प्रो. श्री विजय सिंह	स्थापना समिति 01.10.2018	-	अवैध भण्डारण का प्रकरण पंजीबद्ध	
20	मेसर्स जय हनुमान स्टोन केशर प्रो. श्री कमलेश्वर सिंह	स्थापना समिति 12.09.2018	-	अवैध भण्डारण का प्रकरण पंजीबद्ध	
21	मेसर्स सिद्धिविनायक स्टोन केशर प्रो. श्री अरुणेश्वर पवारसी ग्राम हिमौसी तहसील हुजूर जिला शैव (5090)	20.01.2019	ग्राम बैजनाथ तहसील हुजूर ख.क. 102, 104, 105 रकबा 01.295 हे0 क्षेत्र में खनिज पत्थर (आंत्रिक क्रिया द्वारा सिट्टी निर्माण) हेतु उत्खनियट्टा अवधि 21.08.2018 से 20.08.2028 तक स्वीकृत।	स्वीकृत अवधि 19.07.2022 से 18.07.2025 तक।	ग्राम बैजनाथ, खम्हरिया, भोलगाढ़, सोनरा, नरौरा, छिजवार एवं मधुपुर एवं आसपास क्षेत्र में प्राप्त शिकारतों पर विगत वर्षों में खनिज अमले द्वारा समय समय पर प्रभावी कार्यवाहियां की जाकर कुल 206 प्रकरण पंजीबद्ध कर राशि रुपये 8665175.00 जूमाना राशि वसूल की गई है।

22	मेसर्स महारक्षणी स्टोन केशर प्रो. श्री राजेश यादव ग्राम हिमोली तहसील हुजूर जिला शेवा (म090)	01.04.2019	ग्राम सरकारद तहसील हुजूर ख.क. 38, 39, 40 रकबा 01.000 हे0 क्षेत्र मे खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उल्लिखित अर्थात् 14.08.2020 से 13.08.2030 तक स्वीकृत।	स्वीकृत अर्थात् 30.07.2019 से 29.07.2022 तक। नवकरण आवेदन विचारधीन।
23	मेसर्स गोविन्द स्टोन केशर प्रो. श्री राजेन्द्र यादव ग्राम हिमोली तहसील हुजूर जिला शेवा (म090)	15.12.2019	ग्राम सरकारद तहसील हुजूर ख.क. 38, 39, 40 रकबा 01.000 हे0 क्षेत्र मे खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उल्लिखित अर्थात् 14.08.2020 से 13.08.2030 तक स्वीकृत।	स्वीकृत अर्थात् 23.11.2019 से 22.11.2022 तक। नवकरण आवेदन विचारधीन।
24	मेसर्स पूजा स्टोन केशर प्रो. श्री सतीश जमलिया ग्राम हिमोली तहसील हुजूर जिला शेवा (म090)	01.12.2019	-	स्वीकृत अर्थात् 19.07.2019 से 18.07.2022 तक। अर्द्ध नग्नकरण का प्रकरण पंजीबद्ध क्रिया गथा।
25	मेसर्स अग्रणी स्टोन केशर प्रो. श्री सुभाषु विवासे	01.05.2018	-	स्वीकृत अर्थात् 07.03.2020 से 06.03.2023 तक। नवकरण आवेदन विचारधीन।
26	मेसर्स दुर्गा स्टोन केशर प्रो. श्री हरिदर्शन पयारी	15.08.2019	ग्राम खन्हरिया तहसील हुजूर ख.क. 117 रकबा 01.800 हे0 मे स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण आवेदन विचारधीन।	स्वीकृत अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण आवेदन विचारधीन।
27	मेसर्स गंगी मिनरल्स प्रो. श्री रोहित द्विवेदी	15.03.2020	ग्राम खन्हरिया तहसील हुजूर ख.क. 117 रकबा 01.800 हे0 मे स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण आवेदन विचारधीन।	अर्द्ध नग्नकरण का प्रकरण पंजीबद्ध व नग्नकरण हेतु नवकरण आवेदन विचारधीन।
28	मेसर्स भवानी स्टोन केशर प्रो. श्री शुभम पयारी	01.04.2019	ग्राम खन्हरिया तहसील हुजूर ख.क. 117 रकबा 01.800 हे0 मे स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण स्वीकृत उल्लिखित अर्थात् 18.09.2019 से 17.09.2022 तक। नवकरण आवेदन विचारधीन।	स्वीकृत अर्थात् 04.06.2020 से 03.06.2023 तक। नवकरण आवेदन विचारधीन।
29	मेसर्स ओम श्री राधे-राधे स्टोन केशर प्रो. श्री दीपेन्द्र सिंह	15.12.2019	ग्राम नन्दपुर तहसील हुजूर ख.क. 862 रकबा 01.000 हे0 क्षेत्र मे खनिज पथर (यांत्रिक क्रिया द्वारा निट्टी निर्माण) हेतु उल्लिखित अर्थात् 09.02.2018 से 08.02.2028 तक स्वीकृत।	स्वीकृत अर्थात् 04.12.2019 से 03.12.2022 तक। नवकरण आवेदन विचारधीन।
30	मेसर्स सदानुक्त स्टोन केशर प्रो. श्री अंकुर द्विवेदी	01.03.2019	केशर विस्थापित।	स्वीकृत अर्थात् 09.03.2020 से 08.03.2023 तक। नवकरण आवेदन विचारधीन।
31	मेसर्स वाईएन स्टोन केशर प्रो. श्री प्रभात शुक्ला	11.06.2019	केशर विस्थापित।	अर्द्ध नग्नकरण का प्रकरण पंजीबद्ध।

ग्राम बैजनाथ, खन्हरिया, भोलगाढ, सौनरा, नरौरा, छिजवार एवं मद्धेपुर एवं आसपास क्षेत्र में प्राप्त शिकायतों पर विगत वर्षों में खनिज अमले द्वारा समय समय पर प्रभावी कार्यवाहीयां की जाकर कुल 206 प्रकरण पंजीबद्ध कर राशि रुपये 8665175.00 जुर्माना राशि वसूल की गई है।

प्रभारी अधिकारी खनिज  


हेतु, कलेक्टर, जिला शेवा (म090)